



Government of India / भारत सरकार

Ministry of Commerce and Industry / वाणिज्य और उद्योग मंत्रालय

Department of Commerce / वाणिज्य विभाग

Directorate General of Foreign Trade, Delhi / विदेश व्यापार महानिदेशालय, दिल्ली

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(DES - V SECTION)

MINUTES OF THE NORMS COMMITTEE- V

MEETING No. NC/5/MEET/Nov/202526/14

DATED: 09/12/2025

Please Note

- I. For information of exporters, Norms Committee - V handles all cases pertaining to fixation/ratification of norms for Export Products falling under ITC (HS) Chapter 41 to 43, 50 to 67 .Communications in respect of cases/pertaining to NC- V may be sent to email address: nc5.dgft@nic.in
- II. The Norms Committee has taken decision only with respect to technical aspect/wastage norms. While redeeming the applications, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in Policy Circulars issued from time to time or any other provisions under FTP/HBP for EODC.
- III. Wherever the Committee has fixed Norms, the concerned RA may ensure that AA is issued on the wastages/consumption as ratified by the Committee or as per wastages claimed in the application, whichever is less.

Meeting No. NC/5/MEET/Nov/202526/14 dated 09/12/2025 of Norms Committee - V for the year 2025-26 was held on 09/12/2025 under the Chairmanship of A Menon, Additional DGFT to consider the following applications for ratification of norms in respect of advance authorizations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2023.

The following members were present in the meeting:-

S.No.	Name and Designation of Representatives	Department
1	Pravin Nalawade, Jt.DGFT	DGFT(HQ)
2	SAURABH GOYAL, Deputy DGFT	DGFT(HQ)
3	Sanjay Kumar, Sr. Secretariate Assistant(SSA)	DGFT(HQ)
4	Kuldeep Singh, Technical Consultant	Ministry of MSME
5	Nand Lal, Technical Consultant	DGFT

6	Ramasrey Lal, Technical Consultant	DGFT
7	Shaish Kumar, Technical Consultant	DGFT

Case Details and Decision(s):

Case No.	1 / NC/5/MEET/Nov/202526/14
Case Status	Case Deferred
Party Name	CREATIVE GARMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202526/ 14 and 09/12/2025
HQ File Number	HQRNORM APPLY 00002151AM26
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant paper and noted that the representative of the firm appeared before the Committee to present their case. When asked about the details, he expressed that he is not aware of the case details and has come to present before the Committee as advised by the company's headquarters. Accordingly, based on the recommendation of the technical authority, the committee decided that the firm is requested to depute the official dealing with the export order in question to present their case before the Committee. The case stands deferred.	

Case No.	2 / NC/5/MEET/Nov/202526/14
Case Status	Case Deferred
Party Name	S B INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202526/ 14 and 09/12/2025
HQ File Number	HQRNORM REVIW00006292AM25
RA File Number	062404000080 AM20
Licence No and Date	0610039384/02/01/2020
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for review of the fixation of norms against the rejection (due to non-responsive to DL). But, the firm has not submitted the complete information even after submitting the review of their rejection. The issue was deliberated and accordingly, based on the deliberation and recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information: 1. Please submit the amended license copy indicating the correct net import content in the export. 2. Please submit the copy of shipping bill highlighting the consumption of quantity of Synthetic Bubble Mat in export quantity.	

The case stands deferred.

Case No.	3 / NC/5/MEET/Nov/202526/14			
Case Status	Case Approved			
Party Name	ASHUTOSH FIBRE LIMITED			
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202526/ 14 and 09/12/2025			
HQ File Number	HQRNORM REVIW00005726AM24			
RA File Number	082404000009 AM21			
Licence No and Date	0810147678/27/04/2020			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant papers and noted that as per the NC-5 decision, this case was referred to the O/o Textiles commissioner, Mumbai for their examination and furnishing comments. In response, the O/o Textile Commissioner vide letter dated 01.05.2025 intimated that firm’s unit was visited by the officials of the Regional Office of the O/o The Textile Commissioner, Ahmadabad on 20.06.2024. The issue was deliberated and accordingly, as per the technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:				
S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	Para Aramid Milled Fibre	30000 KGS	Para Aramid Waste/Scrap	31032 KGS
It is to be noted that this Ad-hoc norm is case specific based on technical details submitted by the firm.				
RA concerned may take necessary action subject to compliance of para 4.17 of HBP and other usual conditions.				

Case No.	4 / NC/5/MEET/Nov/202526/14			
Case Status	Case Deferred			
Party Name	CENTURY OVERSEAS			
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202526/ 14 and 09/12/2025			

HQ File Number	HQRNORM REVIW00003326AM26
RA File Number	05AA04098239 AM22
Licence No and Date	0511006215/18/11/2021
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for review of the fixation of norms against the rejection (due to non-responsive to DL). But, the firm has not submitted the complete information even after submitting the review of their rejection. The issue was deliberated and accordingly, based on the deliberation and recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information: 1. Firm has submitted the CAD details have not mention number of bundles for each CAD. They may mention number of bundles and also the number of piece of each size (L, XL, XXL piece of each size) for each CAD. The case stands deferred.	

Case No.	5 / NC/5/MEET/Nov/202526/14
Case Status	Case Deferred
Party Name	SIMPLY SUEDES
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202526/ 14 and 09/12/2025
HQ File Number	HQRNORM REVIW00005674AM25
RA File Number	04AX04000013 AM23
Licence No and Date	0411003092/12/04/2022
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant paper and noted that the representative of the firm appeared before the Committee to present their case. After deliberations, the committee decided that the firm may be asked to submit the details of actual consumption of inputs per piece of export item with supporting documents and colourwise quantity of jackets exported alongwith copies of shipping bills. The case stands deferred.	

Case No.	6 / NC/5/MEET/Nov/202526/14
Case Status	Case Deferred
Party Name	AVANTI OVERSEAS PRIVATE LIMITED

Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202526/ 14 and 09/12/2025
HQ File Number	HQRNORM REVIW00001367AM26
RA File Number	05AX04001796 AM24
Licence No and Date	0511021042/19/09/2023
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that the firm has submitted CAD with extra panels and marking of calculation of inputs is done by self generated input quantity. Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm may be asked to submit the CADs relevant to the required inputs only and if there are fabrics used multi coloured, even then the CAD should show all the panels irrespective of colour required to manufacture the export item as firm has sought only one input fabric against the export items except two export items serial number 4 & 5. The case stands deferred.	

Case No.	7 / NC/5/MEET/Nov/202526/14
Case Status	Case Deferred
Party Name	TEXPORT OVERSEAS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202526/ 14 and 09/12/2025
HQ File Number	HQRNORM REVIW00003084AM26
RA File Number	07AX04000107 AM25
Licence No and Date	0711011159/25/04/2024
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant paper and accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information: 1. Export product is one 3 measurement charts submitted, without specifying the reason. When product is one- One measurement chart may be enough. Please clarify. 2. There are 6 input fabrics but still CADs submitted are only 3. Firm to submit 6 CADs (One for each input), specifying over it, the input serial number for which the respective CAD is submitted. In each CAD, number of bundles may be mentioned, if not within the CAD details, at least over the document before scanning. The case stands deferred.	

Case No.	8 / NC/5/MEET/Nov/202526/14		
Case Status	Case Approved		
Party Name	TATA INTERNATIONAL LIMITED		
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202526/ 14 and 09/12/2025		
HQ File Number	HQRNORM REVIW00003861AM26		
RA File Number	04AX04000367 AM25		
Licence No and Date	0411007900/29/07/2024		
Norms Committee Decision:			
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for review of the fixation of norms against rejection of their case being non-responsive against the DL issued earlier. Now, the firm has requested for review of their norms and has submitted the relevant documents. Accordingly, as per the technical details etc. and the recommendation of technical authority thereon, the Committee decided to approve the input output norms subject to a limit of 20% above the existing SION of the closest product i.e. SION G-8 as under:			
Export Item Name: LEATHER CUM TEXTILE HALF BOOT UPPERS FOR ADULT (STYLE NO. UG-38) (GENTS SHOES)			
Qty. 2000 pairs			
S.No.	ITEM DESCRIPTION	Qty. recommended per pair	
1	Insole Sheet(Strap Resistance Fabric 3.5mm + Non-Woven)	0.0465 SQM	
2	Mesh Lining(2 tone span+4mm+NT(water repellent)) Weight (GSM) -200-350 gsm		
3	Mesh Lining(Ribstop Sandwich Mesh (Water Repellent) Weight (GSM) -200-350 gsm	0.3484 SQM	
4	Mesh Lining(Sandwich Mesh (Water Repellent) Weight (GSM) -200-350 gsm		
8	Mesh Lining(Sandwich Mesh (Water Repellent) Weight (GSM) -200-350 gsm		
5	Paper Tag(Hang Tag HTU8428L06) thickness: 200-350 gsm	Net+1% or applied qty whichever is less	
6	Plastic Wire(Thin Plastic Wire (CS1 Lace) (Item:B1180-15)) Diameter - 0.8 mm	Net+1%	

7	Reinforcement Tape(TAPE 3L 5MIL 22MM WHITE FT 125MT/ROLL WIDTH: 22MM)	Net+1%
9	Trims(BOA L-6 (Baynet Eystay) Outside (Item:B1568))	
10	Trims(BOA L-6 R (Eystay Dial E) Outside (Item:2001248))	
11	Trims(Compact Eystay Guide Dial + Plastic (Inside) (Item:B629ASN)	Net to net
12	Trims(Eyelet Stay Plastic Trim 25mm (Item:2014794))	
13	Webbing Band(10mm Webbing Band W/R)	Net+1% or applied qty whichever is less
14	Webbing Band(Lace Guide, Base TX, 20mm BOA Band (item:2007065)	Net+1% or applied qty whichever is less
15	Woven Label(GORETEX LABEL (ELU7222L29)Top & Bottom)	Net+1% or applied qty whichever is less
	Hand Tag(Hang Tag L6 Flatform (Item: 1000849)	Net+1% or applied qty whichever is less
It is to be noted that this Ad-hoc norm is case specific based on technical details submitted by the firm.		
RA concerned may take necessary action subject to compliance of para 4.17 of HBP and other usual conditions.		

Case No.	9 / NC/5/MEET/Nov/202526/14
Case Status	Case Deferred
Party Name	TATA INTERNATIONAL LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202526/ 14 and 09/12/2025
HQ File Number	HQRNORM REVIW00003860AM26
RA File Number	04AX04000409 AM25
Licence No and Date	0411007968/07/08/2024
Norms Committee Decision:	

The Committee considered the case as per agenda along with other relevant paper and accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information:

1. Firm to compare the requirement in tabular form with respective SION (G-9 published in Handbook of procedure Vol. II (Followed by Public notice 30 /2023 dated 31st August 2023) for export items. If any, additional items/higher quantities of import items are required, then to give justification.
2. Firm to submit the specification/GSM etc. of each import item.
3. Firm to submit the CAD/CAM of requirement of Lining, Synthetic lining, Textile lining etc. and calculation for the requirement of each item, giving net content and wastage separately.
4. Firm to submit the drawing /design/photograph of export item and to high light the import items in it.
5. Firm export item is having description LEATHER HALF BOOTS or LEATHER BOOTS FOR ADULT but the leather is neither asked in import items nor in indigenous items which is to be clarified.

The case stands deferred.

Case No.	10 / NC/5/MEET/Nov/202526/14
Case Status	Case Approved
Party Name	TATA INTERNATIONAL LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202526/ 14 and 09/12/2025
HQ File Number	HQRNORM REVIW00003862AM26
RA File Number	04AX04000523 AM25
Licence No and Date	0411008198/09/09/2024

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for review of the fixation of norms against rejection of their case being non-responsive against the DL issued earlier. Now the firm has submitted the relevant documents. Accordingly, as per technical details and the recommendation of technical authority thereon, the Committee decided to approve the input output norms subject to a limit of 20% above the existing SION of the closest product i.e. SION G-8 as under:

Export Item No. 1: LEATHER HALF BOOTS FOR ADULT? (KTM Chrome Shoes)

Qty: 1250 PRS

Import Items:

S. No.	Item Description	Qty. recommended per pair
1	Fastener Velcro(Fastener Velcro - 100mm Velcro Hook) (Relevant thickness)	Net +1%
2	Fastener Velcro(Fastener Velcro - 100mm Velcro Loop)	Net +1%
3	Midsole(Midsoles PU Foam 55+/- 3 shc 6-14)	Net to Net
4	Non woven(Non woven - Super tuff 0.8mm (656B)(py-562))	0.0218 SQM
5	out sole(Out sole Electronic Orange Base+Electroinc Orange foot peg+Black Sidewall line+Electronic Orange ASTARS logo Rubber 65 SHA +/- 3)	Net to Net
6	Rubber Logo(Rubber Logo - Ankle Protector DURBAN3-1, 45MM)	Net +1% or applied quantity whichever is less
7	Slider(Slider Sole Rubber 65 SHA +/- 3)	Net +1% or applied quantity whichever is less
8	Synthetic(Synthetic Lining - 0.5mm 54" DL805 EMB-P000FMG)	0.0755SQM
9	Textile Lining(Textile Lining - CHA 1350 MESH)	0.2158 SQM

Export Item No. 2: SYNTHETIC HALF BOOTS FOR ADULT? (Sektor Shoe)

Qty: 1150 PRS

Import Items:

S. No.	Item Description	Qty. recommended per pair
10	Cup Insole(Cup Insole CUP INSOLE AERO3 (50 209) FASTER 2 (SIZE: 6-14)	Net to Net
11	Fastener Velcro(Fastener Velcro - 100mm Velcro Hook) (Relevant thickness)	Net +1%
12	Fastener Velcro(Fastener Velcro - 100mm Velcro Loop) (Relevant thickness)	Net +1%

13	Insole(Insole INSOLE SIZE 6-14)	Net to Net
14	Midsole(Midsole SEKTOR MIDSOLE XK013-08-2024 (SIZE 6-14)	Net to Net
16	Rubber Logo(Rubber Logo - Ankle Protector DURBAN3-1, 45MM)	Net +1% or applied quantity whichever is less
17	Rubber Logo(Rubber Logo - Sektor Ankle)	Net +1% or applied quantity whichever is less
18	Rubber Logo(Rubber Logo - Sektor Slider V3)	Net +1% or applied quantity whichever is less
19	Rubber Outsole(Rubber Outsole SEKTOR RUBBER SOLE BLACK/WHITE (SIZE: 5-14)	Net +1% or applied quantity whichever is less
20	Shoe Box(Shoe Box SHOE BOX 345x249x120 - 6-9.5)	Net to Net
21	Shoe Box(Shoe Box SHOE BOX 370x280x120 - 10-14)	Net to Net
15	Non woven(Non woven - Super tuff 0.8mm (656B)(py-562)	0.34838 SQM
22	Synthetic(Synthetic Lining - 0.5mm 54" DL805 EMB-P000FMG)	
23	Synthetic Lining(Synthetic Lining - 0.6mm F26 Nubuck)	
24	Synthetic Lining(Synthetic Lining - 1.2 mm Microfiber C10)	
25	Textile Lining(Textile Lining - CHA 1350 MESH)	

It is to be noted that this Ad-hoc norm is case specific based on the technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of **para 4.17 of HBP** and other usual conditions.

Case No.	11 / NC/5/MEET/Nov/202526/14
Case Status	Case Deferred
Party Name	CHITALE AGRICULTURAL PRODUCTS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202526/ 14 and 09/12/2025
HQ File Number	HQRNORM REVIW00002980AM26
RA File Number	03AX04003200 AM25
Licence No and Date	0311037742/08/10/2024
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for review of the fixation of norms against the rejection (due to non-responsive to DL). The firm intends to export 100% Cotton Noil, 100% Cotton Combed and 100% Cotton comber and import of various type of Cotton waste. The nomenclature of export product serial number 2 and 3 is vague and the firm has not mentioned net contents of each input in the final product Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm may be asked to submit the exact nomenclature of export item number 2 & 3 and to provide manufacturing process along with stage wise wastage of each input in each export item. The net contents of each input should also be declared for all export products. The case stands deferred.	

Case No.	12 / NC/5/MEET/Nov/202526/14			
Case Status	Case Approved			
Party Name	TATA INTERNATIONAL LIMITED			
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202526/ 14 and 09/12/2025			
HQ File Number	HQRNORM REVIW00003863AM26			
RA File Number	04AX04000643 AM25			
Licence No and Date	0411008356/08/10/2024			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for review of the fixation of norms against rejection of their case being non-responsive against the DL issued earlier. Now the firm has submitted the relevant documents. Accordingly, as per technical details and the recommendation of technical authority thereon, the Committee decided to approve the input output norms as under:				
S. No.	Export Item	Qty.	Import Items	Qty. Recommended

1	CHILDRENS SANDAL UPPER STYLE : Fantasy	1180 PAIRS	Shoe Upper PU lining (Relevant)	Net to Net
2	CHILDRENS SANDAL UPPER STYLE : Fantasy	2455 PAIRS	Shoe Upper PU lining (Relevant)	Net to Net
3	CHILDRENS SANDAL UPPER STYLE : Fantasy	2460 PAIRS	Shoe Upper PU lining (Relevant)	Net to Net
4	CHILDRENS SANDAL UPPER STYLE : Max Flex Girls(27-37)	4040 PAIRS	Shoe Upper PU lining (Relevant)	Net to Net
5	CHILDRENS SANDAL UPPER STYLE : Retro Baby	2730 PAIRS	Shoe Upper PU lining (Relevant)	Net to Net

It is to be noted that this Ad-hoc norm is case specific based on the technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of **para 4.17 of HBP** and other usual conditions.

Case No.	13 / NC/5/MEET/Nov/202526/14
Case Status	Case Deferred
Party Name	AAN CLOTHINGS LLP
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202526/ 14 and 09/12/2025
HQ File Number	HQRNORM APPLY 00003606AM25
RA File Number	05AX04002229 AM25
Licence No and Date	0511028257/11/10/2024

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that the firm intends to export pillow covers. The firm has not submitted the size specifications, CAD/Cutting marker and Snap/image of the export item. Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm may be asked to submit the size specifications, CAD/Cutting marker and Snap/image of the export item.

The case stands deferred.

Case No.	14 / NC/5/MEET/Nov/202526/14
Case Status	Case Approved
Party Name	CREATIVE GARMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202526/ 14 and 09/12/2025
HQ File Number	HQRNORM APPLY 00003711AM25
RA File Number	03AX04003551 AM25
Licence No and Date	0311038031/17/10/2024

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

Export Item Name1: Sleeping Bag (Sleeping Bag made from 100 % Polyester WR CIRE EMB Dyed Fabric Width 58 GSM-65 (+/-10%), 100 % Polyester Dyed Fabric Width 60" GSM-65 (+/-10%), Zipper Chain Coil 6MM CONTINUOUS and Slider Coil 6MM Dalh Lock)

Qty. 35000 PCS

S.No.	ITEM DESCRIPTION	Qty. recommended
1	100 % Polyester WR CIRE EMB Dyed Fabric Width 58" GSM-65 (+/-10%)	63840 Meter
2	100 % Polyester Dyed Fabric Width 60" GSM-65	56455Meter
3	Zipper Chain Coil 6MM CONTINUOUS	Net to net
4	Slider Coil 6MM Dalh Lock	Net to net

Export Item Name2: Sleeping Bag (Sleeping Bag made from 100 % Polyester Dyed Fabric Width 60" GSM-65 (+/-10%), 100 % Polyester Dyed Fabric Width 60" GSM-65 (+/-10%), Zipper Chain Coil 6MM CONTINUOUS, Slider Coil 6MM Dalh Lock)

Qty. 8500 PCS

S.No.	ITEM DESCRIPTION	Qty. recommended
5	100 % Polyester Dyed Fabric Width 60" ; GSM-65 (+/-10%)	15606.0 Meter
6	100 % Polyester Dyed Fabric Width 60" ; GSM-65 (+/-10%)	14110.0 Meter
7	Zipper Chain Coil 6MM CONTINUOUS	Net to net
8	Slider Coil 6MM Dalh Lock	Net to net

Export Item Name3: Sleeping Bag(Sleeping Bag made from 100 % Polyester Dyed Fabric Width 60" ; GSM-65 (+/-10%), 100 % Polyester Dyed Fabric Width 60" ; GSM-65 (+/-10%), Zipper Chain Coil 6MM CONTINUOUS, Slider Coil 6MM Dalh Lock)

Qty. 35000 PCS

S.No.	ITEM DESCRIPTION	Qty. recommended
9	100 % Polyester Dyed Fabric Width 60" ; GSM-65	77700 Meter
10	100 % Polyester Dyed Fabric Width 60" ; GSM-65	68600 Meter
11	Zipper Chain Coil 6MM CONTINUOUS	Net to net
12	Slider Coil 6MM Dalh Lock	Net to net

It is to be noted that this Ad-hoc norm is case specific based on the technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	15 / NC/5/MEET/Nov/202526/14
Case Status	Case Approved
Party Name	TATA INTERNATIONAL LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202526/ 14 and 09/12/2025
HQ File Number	HQRNORM REVIW00003864AM26
RA File Number	04AX04000687 AM25
Licence No and Date	0411008435/21/10/2024

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for review of the fixation of norms against rejection of their case being non-responsive against the DL issued earlier. Now the firm has submitted the relevant documents. Accordingly, as per technical details and the recommendation of technical authority thereon, the Committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	CHILDRENS SANDAL UPPER STYLE : 11883	2480 PAIRS	Shoe Upper PU lining (Relevant)	Net to Net
2	CHILDRENS SANDAL UPPER STYLE : 11750	3950 PAIRS	Shoe Upper PU lining (Relevant)	Net to Net
3	CHILDRENS SANDAL UPPER STYLE : 11751	1800 PAIRS	Shoe Upper PU lining (Relevant)	Net to Net
4	CHILDRENS SANDAL UPPER STYLE : 11125	2730 PAIRS	Shoe Upper PU lining (Relevant)	Net to Net

It is to be noted that this Ad-hoc norm is case specific based on the technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of **para 4.17 of HBP** and other usual conditions.

Case No.	16 / NC/5/MEET/Nov/202526/14
Case Status	Case Approved
Party Name	CREATIVE GARMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202526/ 14 and 09/12/2025
HQ File Number	HQRNORM APPLY 00003796AM25
RA File Number	03AX04003661 AM25
Licence No and Date	0311038170/22/10/2024

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for review of the fixation of norms against rejection of their case being non-responsive against the DL issued earlier. Now the firm has submitted the relevant documents. Accordingly, as per technical details and the recommendation of technical authority thereon, the Committee decided to approve the input output norms as under:

Export Item Name1: Sleeping Bag (Sleeping Bag made from 100 % Polyester Dyed Fabric Width 66 GSM-65 (+/-10%), 100 % Polyester Dyed Fabric Width 66 GSM-65 (+/-10%), 100 % Polyester WR Dyed Fabric Width 59 GSM-65 (+/-10%) and Zipper Chain.

Qty.13000 PCS

Import items:

S.No.	ITEM DESCRIPTION	Qty. recommended
1	100 % Polyester Dyed Fabric Width 66 GSM-65 (+/-10%) (100 % Polyester Dyed Fabric Width 66 GSM-65 (+/-10%))	33995MTR
2	100 % Polyester Dyed Fabric Width 66 GSM-65 (+/-10%) (100 % Polyester Dyed Fabric Width 66 GSM-65 (+/-10%))	28704MTR
3	100 % Polyester Dyed Fabric Width 59 GSM-65 (+/-10%) (100 % Polyester Dyed Fabric Width 59 GSM-65 (+/-10%))	7995Meter
4	Zipper Chain Coil 6MM 270 CM	Net to net

Export Item Name2: Sleeping Bag(Sleeping Bag made from 100% Polyester WR CIRE EMB Dyed Fabric Width 58

GSM-65 (+/-10%),100% Polyester Dyed Fabric Width 58 GSM-65 (+/-10%),100% Polyester WR CIRE EMB Dyed Fabric Width 58 GSM-65 (+/-10%), Zipper Chain Coil 6MM Slider Coil 6mm)

Qty. 2400 PCS

S.No.	ITEM DESCRIPTION	Qty. recommended
5	100 % Polyester WR CIRE EMB Dyed Fabric Width 58 GSM-65 (+/-10%) (100 % Polyester WR CIRE EMB Dyed Fabric Width 58 GSM-65 (+/-10%))	1857.6 MTR
6	100 % Polyester Dyed Fabric Width 58 GSM-65 (+/-10%) (100 % Polyester Dyed Fabric Width 58)	6204 MTR
7	100 % Polyester WR CIRE EMB Dyed Fabric Width 58 GSM-65 (+/-10%) (100 % Polyester WR CIRE EMB Dyed Fabric Width 58 GSM-65 (+/-10%))	3926.4 MTR
8	Zipper Chain Coil 6MM CONTINUOUS	Net to net
9	Slider Coil 6MM Dalh Lock	Net to net

It is to be noted that this Ad-hoc norm is case specific based on the technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of **para 4.17 of HBP** and other usual conditions.

Case No.	17 / NC/5/MEET/Nov/202526/14
Case Status	Case Deferred
Party Name	TATA INTERNATIONAL LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202526/ 14 and 09/12/2025
HQ File Number	HQRNORM REVIW00003865AM26

RA File Number	04AX04000691 AM25
Licence No and Date	0411008450/23/10/2024
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant paper and accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information: 1. Firm to compare the requirement in tabular form with respective SION (G-9 published in Handbook of procedure Vol. II (Followed by Public notice 30 /2023 dated 31st August 2023) for export items. If any, additional items/higher quantities of import items are required, then to give justification. 2. Firm to submit the specification/GSM etc. of each import item. 3. Firm to submit the CAD/CAM of requirement of Lining, Synthetic lining, Textile lining etc. and calculation for the requirement of each item, giving net content and wastage separately. 4. Firm to submit the drawing /design/photograph of export item and to high light the import items in it. 5. Export item is having description LEATHER HALF BOOTS or LEATHER BOOTS FOR ADULT but the leather is neither asked in import items nor in indigenous items which is to be clarified. The case stands deferred.	

Case No.	18 / NC/5/MEET/Nov/202526/14
Case Status	Case Deferred
Party Name	RAMA OVERSEAS LTD
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202526/ 14 and 09/12/2025
HQ File Number	HQRNORM REVIW00003357AM26
RA File Number	02AX04000572 AM25
Licence No and Date	0211007736/06/12/2024
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant paper and accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information: 1. Firm to submit image of export products. 2. Firm to submit measurement chart received from buyer. The case stands deferred.	

Case No.	19 / NC/5/MEET/Nov/202526/14
Case Status	Case Rejected
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202526/ 14 and 09/12/2025
HQ File Number	HQRNORM REVIW00003381AM26
RA File Number	07AX04001788 AM25
Licence No and Date	0711013469/27/01/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that this case has already been approved in NC Meeting No NC/5/MEET/Jun/202526/3 dated 23.06.2025. The firm requested to remove the wordings 12 pockets for holding in export description. The issue was deliberated and accordingly based on the deliberation and the recommendation of the technical authority, the committee decided to maintain the status quo. RA concerned may take necessary action subject to compliance of para 4.17 of HBP and other usual conditions.	

Case No.	20 / NC/5/MEET/Nov/202526/14			
Case Status	Case Approved			
Party Name	ATICK HOME TRENDS			
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202526/ 14 and 09/12/2025			
HQ File Number	HQRNORM APPLY 00006466AM25			
RA File Number	32AX04000768 AM25			
Licence No and Date	3211008495/28/02/2025			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:				
S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	Curtain made from 100% Linen Fabrics GSM 145 +/- 10%	2550	100 % Linen Grey Fabrics GSM 145 +/- 10 %	2677.500

		KGS		KGS
2	Fitted/ Flat Sheet/ Duvet Cover/ Bed Skirt made from 100% Linen Fabrics GSM 145 +/- 10%	3900 KGS	100 % Linen Grey Fabrics GSM 145 +/- 10 %	4095 KGS
3	Table Cloth made from 100% Linen Fabrics GSM 145 +/- 10%	700 KGS	100 % Linen Grey Fabrics GSM 145 +/- 10 %	735 KGS
4	Kitchen Towel made from 100% Linen Fabrics GSM 145 +/- 10%	200 KGS	100 % Linen Grey Fabrics GSM 145 +/- 10 %	210 KGS
5	Apron made from 100% Linen Fabrics GSM 145 +/- 10%	150 KGS	100 % Linen Grey Fabrics GSM 145 +/- 10 %	157.500 KGS
6	Filled Cushion made from 100% Linen Fabrics GSM 145 +/- 10%	700 KGS	100 % Linen Grey Fabrics GSM 145 +/- 10 %	735 KGS
7	Napkin made from 100% Linen Fabrics GSM 145 +/- 10%	500 KGS	100 % Linen Grey Fabrics GSM 145 +/- 10 %	525 KGS
8	Pillowcase made from 100% Linen Fabrics GSM 145 +/- 10%	300 KGS	100% Linen Grey Fabrics GSM 145 +/- 10%	315 KGS
9	Duvet made from 100% Linen Fabrics GSM 145 +/- 10%	1000 KGS	100% Linen Grey Fabrics GSM 145 +/- 10%	1050 KGS

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	21 / NC/5/MEET/Nov/202526/14
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Case Status	Case Approved
Party Name	SAHANA CLOTHING COMPANY PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202526/ 14 and 09/12/2025
HQ File Number	HQRNORM APPLY 00006755AM25
RA File Number	32AX04000810 AM25
Licence No and Date	3211008616/19/03/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	BABY BODY SUIT MADE OUT OF 180 GSM 60% BCI COTTON 40% RECYCLED POLYESTER KNIT JERSEY FABRIC	537260 NOS	60% BCI COTTON 40% RECYCLED POLYESTER KNIT JERSEY FABRIC (25214 LBS, 11436.88 KGS, 180 GSM +/- 5%)	63538 SQM
			60% COTTON 40% RECYCLED POLYESTER 1X1RIB KNITTED FABRIC (2581 LBS, 1170.72 KGS, 180GSM +/-5%)	6504 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	22 / NC/5/MEET/Nov/202526/14
Case Status	Case Deferred
Party Name	BHARTIYA INTERNATIONAL LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202526/ 14 and 09/12/2025
HQ File Number	HQRNORM APPLY 00006874AM25

RA File Number	07AX04002111 AM25
Licence No and Date	0711014005/25/03/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that the firm has mentioned that they have uploaded legible copy of CE Certificate, the measurement chart and skin pattern showing its length and breadth at maximum length or width of the pattern are now clearly visible, but submitted only legible copy of measurement sheet only and there is no marking on skin pattern showing its length and breadth at maximum length and width shown in pattern, due to which the consumption of inputs cannot be calculated. Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm may be asked to submit the legible measurement chart and skin pattern showing its length and breadth at maximum length or width of the pattern. The case stands deferred.	

Case No.	23 / NC/5/MEET/Nov/202526/14
Case Status	Case Deferred
Party Name	BHARTIYA INTERNATIONAL LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202526/ 14 and 09/12/2025
HQ File Number	HQRNORM APPLY 00006928AM25
RA File Number	07AX04002139 AM25
Licence No and Date	0711014032/27/03/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that the firm has mentioned that they have uploaded legible copy of CE Certificate, the measurement chart and skin pattern showing its length and breadth at maximum length or width of the pattern are now clearly visible, but submitted only legible copy of measurement sheet only and there is no marking on skin pattern showing its length and breadth at maximum length and width shown in pattern , due to which the consumption of inputs cannot be calculated.. Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm may be asked to submit the legible measurement chart and skin pattern showing its length and breadth at maximum length or width of the pattern. The case stands deferred.	

Case No.	24 / NC/5/MEET/Nov/202526/14
Case Status	Case Deferred
Party Name	BHARTIYA INTERNATIONAL LIMITED

Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202526/ 14 and 09/12/2025
HQ File Number	HQRNORM APPLY 00000211AM26
RA File Number	07AX04000045 AM26
Licence No and Date	0711014168/11/04/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that the firm has mentioned that they have uploaded legible copy of CE Certificate, the measurement chart and skin pattern showing its length and breadth at maximum length or width of the pattern are now clearly visible, but submitted only legible copy of measurement sheet only and there is no marking on skin pattern showing its length and breadth at maximum length and width shown in pattern, due to which the consumption of inputs cannot be calculated. Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm may be asked to submit the legible measurement chart and skin pattern showing its length and breadth at maximum length or width of the pattern. The case stands deferred.	

Case No.	25 / NC/5/MEET/Nov/202526/14
Case Status	Case Deferred
Party Name	BHARTIYA INTERNATIONAL LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202526/ 14 and 09/12/2025
HQ File Number	HQRNORM APPLY 00000281AM26
RA File Number	07AX04000080 AM26
Licence No and Date	0711014191/16/04/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that the firm has mentioned that they have uploaded legible copy of CE Certificate, the measurement chart and skin pattern showing its length and breadth at maximum length or width of the pattern are now clearly visible, but submitted only legible copy of measurement sheet only and there is no marking on skin pattern showing its length and breadth at maximum length and width shown in pattern, due to which the consumption of inputs cannot be calculated. Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm may be asked to submit the legible measurement chart and skin pattern showing its length and breadth at maximum length or width of the pattern. The case stands deferred.	

Case No.	26 / NC/5/MEET/Nov/202526/14
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Case Status	Case Approved
Party Name	LORD SHIVA INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202526/ 14 and 09/12/2025
HQ File Number	HQRNORM APPLY 00000390AM26
RA File Number	06AX04000030 AM26
Licence No and Date	0611003550/22/04/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms subject to a limit of 20% above the existing SION of the closest product i.e. SION J-166 as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	Mens Coverall (The content 100% Cotton Dyed Woven Fire Retardant Treated Fabric, GSM 300 (+/-10%), 58 Inch (+/-10%) containing 26714.29 Kgs)	6600 PCS	Fabric to be used in the export product 100% Cotton Dyed Woven Fire Retardant Treated Fabric, GSM 300 (+/-10%), 58 Inch (+/-10%)	28050 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	27 / NC/5/MEET/Nov/202526/14
Case Status	Case Approved
Party Name	BHARTIYA INTERNATIONAL LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202526/ 14 and 09/12/2025
HQ File Number	HQRNORM APPLY 00000432AM26
RA File Number	07AX04000126 AM26
Licence No and Date	0711014268/24/04/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms subject to a limit of 20% above the existing SION of the closest product i.e. SION J-321 as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	LADIES APRON MADE OF 100% COTTON DYED JACQUARD WOVEN FABRIC GSM 375 (STYLE NO.CY045)	1000 PCS	100% COTTON DYED JACQUARD WOVEN FABRIC GSM 375	1150 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	28 / NC/5/MEET/Nov/202526/14
Case Status	Case Approved
Party Name	GLOBAL EXPORT
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202526/ 14 and 09/12/2025
HQ File Number	HQRNORM APPLY 00000453AM26
RA File Number	06AX04000036 AM26
Licence No and Date	0611003559/25/04/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms subject to a limit of 20% above the existing SION of the closest product i.e. SION J-212 as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	Mens/ Ladies Riding Breeches of Knitted Fabric (The content Bonded Knitted Dyed Fabric Front Nylon 86%, Spandex 14%, Back Nylon 80% Spandex 20% GSM 330(+/-10%), Width 54 to 56 inch (+/-10%) containing 2952.39 SQM) (ITC HS Code No. 61046990)	2000 NOS	Relevant type of Fabric Bonded Knitted Dyed Fabric Front Nylon 86%, Spandex 14%, Back Nylon 80% Spandex 20% GSM 330 (+/-10%), Width 54 to 56 inch (+/-10%)	3100 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	29 / NC/5/MEET/Nov/202526/14
Case Status	Case Deferred
Party Name	MIREEN INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202526/ 14 and 09/12/2025
HQ File Number	HQRNORM APPLY 00000566AM26
RA File Number	05AX04000346 AM26
Licence No and Date	0511032264/01/05/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that the firm intends to export saddler items like saddler pads, rugs and boots. The firm has claimed 5% wastage only but has not provided the CAD and Measurement sheet of the export items. Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm may be asked to submit CAD and Measurement sheet for each export item. The case stands deferred.	

Case No.	30 / NC/5/MEET/Nov/202526/14
Case Status	Case Approved
Party Name	WEAR WELL INDIA PRIVATE LIMITED

Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202526/ 14 and 09/12/2025
HQ File Number	HQRNORM APPLY 00000770AM26
RA File Number	05AX04000503 AM26
Licence No and Date	0511032542/13/05/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	BABIES DRESS U/PART M/O 100% POLY KTD MESH SEQUIN WITH DYED FABRIC GSM 130+/-10% WIDTH 136 AND L/PART M/O 100% POLY KTD MESH SEQUIN WITH FRILL DYED FABRIC GSM 135+/-10% WIDTH 142 CMS WITH LINING 100% POLY WOVEN(INDIGENOUS) STYLE NO. 3400322474	2021 NOS	Fabric to be used in the Garment 100% POLYESTER KNITTED MESH SEQUIN WITH FRILL DYED FABRIC ? GSM 135+/-10% WIDTH 136 CMS	962 SQM
			Fabric to be used in the Garment 100% POLYESTER KNITTED MESH SEQUIN WITH FRILL DYED FABRIC ? GSM 135+/-10% WIDTH 142 CMS	1051 SQM
2	GIRLS DRESS U/PART M/O 100% POLY KTD MESH SEQUIN WITH DYED FABRIC GSM 130+/-10% AND L/PART M/O 100% POLY KTD MESH SEQUIN WITH FRILL DYED FABRIC GSM 135+/-10% WIDTH 142 CMS WITH LINING 100% POLY WOVEN(INDIGENOUS) STYLE NO. 3400322474	10917 NOS	100% POLYESTER KNITTED MESH SEQUIN WITH FRILL DYED FABRIC ? GSM 135+/-10% WIDTH 136 CMS	6420 SQM
			100% POLYESTER KNITTED MESH SEQUIN WITH FRILL DYED FABRIC ? GSM 135+/-10% WIDTH 142 CMS	14193.100 SQM
3	BABIES ROMPER MADE WITH 100% COTTON WOVEN 3D EMBROIDERY FABRIC GSM 150+/-10% STYLE NO. 3550321707	6969 NOS	Fabric to be used in the Garment 100% COTTON WOVEN 3D EMBROIDERY FABRIC ? GSM 150+/-10% WIDTH 127 CMS	4676.200 SQM
4	GIRLS DRESS MADE WITH 100%	5808	Fabric to be used in the Garment	8729.420

	POLYESTER KNITTED MESH DYED ROSE FLOWER FABRIC GSM 195-+/-10% WITH LINING/TRIM 100% POLYESTER KNITTED FABRIC (INDIGENOUS) STYLE NO. 3200323569	NOS	100% POLYESTER KNITTED MESH DYED ROSE FLOWER FABRIC ? GSM 195 -+/-10% WIDTH 135 CMS	SQM
5	GIRLS DRESS M/O 95% POLYESTER 5% ELASTANE KTD MESH SEQUINS DYED MESH FABRIC GSM 404+/-10% WITH LINING/TRIM 100% POLYESTER KNITTED FABRIC (INDIGENOUS) STYLE NO. 3200323823	8246 NOS	Fabric to be used in the Garment 95% POLYESTER 5% ELASTANE KNITTED MESH SEQUINS DYED MESH FABRIC ? GSM 404-+/-10% WIDTH 96.5 CMS	9680.800 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	31 / NC/5/MEET/Nov/202526/14
Case Status	Case Approved
Party Name	OPERA GLOBAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202526/ 14 and 09/12/2025
HQ File Number	HQRNORM APPLY 00000801AM26
RA File Number	05AX04000352 AM26
Licence No and Date	0511032567/14/05/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms subject to a limit of 20% above the existing SION of the closest product i.e. SION J-275 & J-290 as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	LADIES WRAP BLOUSE	5134	69% POLYESTER 31% ELASTOMULTIESTER	14370

	69% POLYESTER 31% ELASTOMULTIESTER WOVEN TWILL SOLID DYED FABRIC WIDTH 56-57 INCEHS GSM 158 +/- 10%	NOS	WOVEN TWILL SOLID DYED FABRIC WIDTH 56-57 INCEHS GSM 158 +/- 10%	SQM
2	LADIES TROUSER 69% POLYESTER 31% ELASTOMULTIESTER WOVEN TWILL SOLID DYED FABRIC WIDTH 56-57 INCEHS GSM 158 +/- 10%	2700 SQM	69% POLYESTER 31% ELASTOMULTIESTER WOVEN TWILL SOLID DYED FABRIC WIDTH 56-57 INCEHS GSM 158 +/- 10%	6981 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	32 / NC/5/MEET/Nov/202526/14
Case Status	Case Approved
Party Name	OPERA GLOBAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202526/ 14 and 09/12/2025
HQ File Number	HQRNORM APPLY 00000907AM26
RA File Number	05AX04000578 AM26
Licence No and Date	0511032683/19/05/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms subject to a limit of 20% above the existing SION of the closest product i.e. SION J-301 (e) as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	LADIES WAIST COAT 95% POLYESTER 5% ELASTANE KNITTED SOLID DYED FABRIC WIDTH	2800 NOS	95% POLYESTER 5% ELASTANE KNITTED SOLID DYED FABRIC WIDTH 60-61 INCHES GSM 315 +/- 10%	3897.6 SQM

	60-61 INCHES GSM 315 +/- 10%			
It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm. RA concerned may take necessary action subject to compliance of other usual conditions on HBP.				

Case No.	33 / NC/5/MEET/Nov/202526/14
Case Status	Case Deferred
Party Name	SILVER CREST CLOTHING PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202526/ 14 and 09/12/2025
HQ File Number	HQRNORM APPLY 00001134AM26
RA File Number	07AX04000337 AM26
Licence No and Date	0711014573/28/05/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant paper and accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information: 1. Firm to submit CAD with all associated details like marking length, width, no. of bundles and CAD efficiency. 2. Firm has submitted appendix 4E, per piece requirement is mentioned as 4.019 SQM per piece while as per number of piece to be exported and total fabric consumed, it works out to 1.16 SQM per piece. Please clarify The case stands deferred.	

Case No.	34 / NC/5/MEET/Nov/202526/14
Case Status	Case Deferred
Party Name	PEE EMPRO EXPORTS PVT LTD
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202526/ 14 and 09/12/2025
HQ File Number	HQRNORM APPLY 00001275AM26
RA File Number	05AX04000841 AM26

Licence No and Date	0511033111/04/06/2025
Norms Committee Decision: The committee considered the case according to the agenda along with other relevant papers and noted that firm did not appear for the personal hearing, the firm requested an opportunity to appear at the next norms committee meeting. After detailed deliberation, the committee agreed to the firm's request and decided to grant another opportunity for a personal hearing. The case stands deferred.	

Case No.	35 / NC/5/MEET/Nov/202526/14			
Case Status	Case Approved			
Party Name	OPERA GLOBAL PRIVATE LIMITED			
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202526/ 14 and 09/12/2025			
HQ File Number	HQRNORM APPLY 00001402AM26			
RA File Number	05AX04000908 AM26			
Licence No and Date	0511033216/10/06/2025			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms subject to a limit of 20% above the existing SION of the closest product i.e. SION J-196 as under:				
S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	LADIES JACKET 87% POLYESTER 6% WOOL 6% ACRYLIC 1% ELASTANE YARN DYED WOVEN TWEED FABRIC WIDTH 57-58 INCHES GSM 385 +/- 10%	3000 NOS	87% POLYESTER 6% WOOL 6% ACRYLIC 1% ELASTANE YARN DYED WOVEN TWEED FABRIC WIDTH 57-58 INCHES GSM 385 +/- 10%	6421 SQM
2	EMBLISHED LADIES JACKET 85% POLYESTER 8% WOOL 7% ACRYLIC YARN DYED WOVEN TWEED FABRIC WIDTH 57-58 INCHES GSM 385	3160 NOS	85% POLYESTER 8% WOOL 7% ACRYLIC YARN DYED WOVEN TWEED FABRIC WIDTH 57-58 INCHES GSM 385 +/- 10%	6764 SQM

	+/- 10%			
It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm. RA concerned may take necessary action subject to compliance of other usual conditions on HBP.				

Case No.	36 / NC/5/MEET/Nov/202526/14
Case Status	Case Approved
Party Name	GANGA ACROWOOLS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202526/ 14 and 09/12/2025
HQ File Number	HQRNORM APPLY 00001411AM26
RA File Number	30AX04000163 AM26
Licence No and Date	3011007150/10/06/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	100% Cotton Dyed Yarn (Under Worsteds System) Including export under HS Code 52054130 & 52054190	50000 KGS	Cotton Yarn (Grey/Raw White/Ecru)	54750 KGS
			Reactive Dyes (100% Strength)	750 KGS
			Levelling Agent	1000 KGS

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	37 / NC/5/MEET/Nov/202526/14
Case Status	Case Deferred
Party Name	PREMCHAND JUTE & INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202526/ 14 and 09/12/2025
HQ File Number	HQRNORM APPLY 00002117AM26
RA File Number	02AX04000303 AM26
Licence No and Date	0211009099/16/07/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers. Accordingly, the committee decided to defer the case for examine and comments of the concerned technical authority. The case stands deferred.	

Case No.	38 / NC/5/MEET/Nov/202526/14
Case Status	Case Approved
Party Name	RADNIK EXPORTS GLOBAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202526/ 14 and 09/12/2025
HQ File Number	HQRNORM APPLY 00002955AM26
RA File Number	05AX04001910 AM26
Licence No and Date	0511034815/01/09/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms subject to a limit of 20% above the existing SION of the closest product i.e. SION J-148, J- 173 & J-174 as under:	

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	BOYS SHIRT (HALF SLEEVE) MADE OF 100% POLYESTER KNITTED (MESH) YARN DYED FABRIC GSM 181(+/-10%) (STYLE- 181969)	395 NOS	100%POLYESTER KNITTED(MESH) YARN DYED FABRIC WIDTH 152 CM GSM 181 (+/-10%)	599 SQM
2	BOYS SHORTS MADE OF 100% POLYESTER KNITTED (MESH) YARN DYED FABRIC GSM 181(+/-10%) (STYLE-183019)	325 NOS	100%POLYESTER KNITTED(MESH) YARN DYED FABRIC WIDTH 152 CM GSM 181 (+/-10%)	292.5 SQM
3	GIRLS SHIRT (FULL SLEEVE) MADE OF 100% COTTON WOVEN DYED FABRIC WITH EMBROIDERY GSM 97 (+/-10%) AND 100% COTTON WOVEN DYED FABRIC GSM 80 (+/-10%) (STYLE-182022)	325 NOS	100%COTTON WOVEN DYED FABRIC WITH EMBROIDERY WIDTH 48 INCH GSM 97 (+/-10%)	435.825 SQM
			100%COTTON WOVEN DYED FABRIC WIDTH 48 INCH GSM 80 (+/-10%)	190.125 SQM
4	GIRLS DRESS MADE OF MADE OF 100% COTTON WOVEN DYED FABRIC WITH EMBROIDERY GSM 97 (+/-10%) AND 100%COTTON WOVEN DYED FABRIC GSM 80(+/-10%) (STYLE-182020)	372 NOS	100%COTTON WOVEN DYED FABRIC WITH EMBROIDERY WIDTH 48 INCH GSM 97 (+/-10%)	744 SQM
			100%COTTON WOVEN DYED FABRIC WIDTH 48 INCH GSM 80 (+/-10%)	90.024 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	39 / NC/5/MEET/Nov/202526/14
Case Status	Case Approved
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202526/ 14 and 09/12/2025
HQ File Number	HQRNORM APPLY 00002968AM26
RA File Number	07AX04001000 AM26
Licence No and Date	0711015499/01/09/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms subject to a limit of 20% above the existing SION of the closest product i.e. SION J-292 as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	Ladies Shorts (Style No.S2625W041) Made of 100% Cotton Denim Woven Fabric GSM 389	2542 NOS	100% Cotton Denim Woven Fabric GSM 389	3538.46 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	40 / NC/5/MEET/Nov/202526/14
Case Status	Case Approved
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202526/ 14 and 09/12/2025

HQ File Number	HQRNORM APPLY 00002970AM26			
RA File Number	07AX04001006 AM26			
Licence No and Date	0711015505/01/09/2025			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms subject to a limit of 20% above the existing SION of the closest product i.e. SION J-262 as under:				
S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	Boys Trouser (Style No.OJS26250820) Made of 100% Cotton Denim Woven Fabric GSM 322	3095 NOS	100% Cotton Denim Woven Fabric GSM 322	5385.300 SQM
It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.				
RA concerned may take necessary action subject to compliance of other usual conditions on HBP.				

Case No.	41 / NC/5/MEET/Nov/202526/14
Case Status	Case Approved
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202526/ 14 and 09/12/2025
HQ File Number	HQRNORM APPLY 00002971AM26
RA File Number	07AX04001008 AM26
Licence No and Date	0711015507/01/09/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:	

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	Girls Dress (Style No. 312A11968) Made of 56% Linen 44% Cotton Woven Yarn Dyed Fabric GSM 145 (Tolerance + or - 10%)	2687 NOS	56% Linen 44% Cotton Woven Yarn Dyed Fabric GSM 145 (Tolerance + or - 10%)	6398 SQM
2	Girls Dress (Style No. 313A11980) Made of 56% Linen 44% Cotton Woven Yarn Dyed Fabric GSM 145 (Tolerance + or - 10%)	1936 NOS	56% Linen 44% Cotton Woven Yarn Dyed Fabric GSM 145 (Tolerance + or - 10%)	5516 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	42 / NC/5/MEET/Nov/202526/14
Case Status	Case Deferred
Party Name	LOYAL TEXTILE MILLS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202526/ 14 and 09/12/2025
HQ File Number	HQRNORM APPLY 00002973AM26
RA File Number	32AX04000378 AM26
Licence No and Date	3211009680/02/09/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that the firm has not submitted Sketch/snap, measurement sheet and CAD/Lay-marker/cutting pattern for the export items. Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm may be asked to submit the Sketch/snap, measurement sheet and CAD/Lay-marker for each export item. The case stands deferred.	

Case No.	43 / NC/5/MEET/Nov/202526/14
Case Status	Case Approved
Party Name	JINDAL TEXTILE INDUSTRIES LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202526/ 14 and 09/12/2025
HQ File Number	HQRNORM APPLY 00002975AM26
RA File Number	33AX04000078 AM26
Licence No and Date	3311002996/02/09/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	PULLED SYNTHETIC WASTE FIBRE (MADE FROM MIX SYNTHETIC HOSIERY RAGS)	100000 KGS	COMPLETELY PREMUTILAT ED AND FUMIGATED MIX SYNTHETIC HOSIERY RAGS	118000 KGS

It is to be noted that this Ad-hoc norm is case specific based on the technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	44 / NC/5/MEET/Nov/202526/14
Case Status	Case Approved
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202526/ 14 and 09/12/2025
HQ File Number	HQRNORM APPLY 00002990AM26
RA File Number	07AX04001021 AM26
Licence No and Date	0711015518/02/09/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms subject to a limit of 20% above the existing SION of the closest product i.e. SION J-275 as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	Mens Trouser (Style No.S2625M091) Made of 100% Cotton Denim Woven Fabric GSM 389	38295 NOS	100% Cotton Denim Woven Fabric GSM 389	99949.950 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	45 / NC/5/MEET/Nov/202526/14
Case Status	Case Deferred
Party Name	FA HOME AND APPAREL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202526/ 14 and 09/12/2025
HQ File Number	HQRNORM APPLY 00003016AM26
RA File Number	05AX04001896 AM26
Licence No and Date	0511034877/03/09/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. The firm has submitted quantity of 8.21 SQM per piece for export product-1, Ladies dress (8.21 SQM per piece), export product-2, Ladies dress (4.79 SQM per piece), export product-3, Ladies trouser (3.61 SQM per piece) and export product-4, Ladies dress (5.36 SQM per piece) is very high looking at SION for these items. Justification, image and measurement charts do not justify the claim. Accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to appear for personal hearing with sample and justification for higher quantities claimed in their application.

The case stands deferred.

Case No.	46 / NC/5/MEET/Nov/202526/14
Case Status	Case Approved
Party Name	VARDHMAN TEXTILES LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202526/ 14 and 09/12/2025
HQ File Number	HQRNORM APPLY 00003022AM26
RA File Number	30AX04000372 AM26
Licence No and Date	3011007629/03/09/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms subject to a limit of 20% above the existing SION of the closest product i.e. SION J-68 as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	60% COTTON AND 40% RECYCLE POLYESTER COMBED YARN	50 KGS	Recycled Polyester Staple Fibre	22.200 KGS
2	60% COTTON AND 40% RECYCLE POLYESTER COMBED YARN	50 KGS	Recycled Polyester Staple Fibre	22.200 KGS

It is to be noted that this Ad-hoc norm is case specific based on the technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	47 / NC/5/MEET/Nov/202526/14
Case Status	Case Approved
Party Name	GANGA ACROWOOLS LIMITED

Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202526/ 14 and 09/12/2025			
HQ File Number	HQRNORM APPLY 00003043AM26			
RA File Number	30AX04000379 AM26			
Licence No and Date	3011007639/04/09/2025			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:				
S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	100% Cotton Dyed Yarn Including export under HS Code 52054130 & 52054190	150000 KGS	Cotton Yarn (Grey/Raw White/Ecru)	157500 KGS
			Reactive Dyes (100% Strength)	2250 KGS
			Levelling Agent	1500 KGS
It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.				
RA concerned may take necessary action subject to compliance of other usual conditions on HBP.				

Case No.	48 / NC/5/MEET/Nov/202526/14
Case Status	Case Deferred
Party Name	SAHU EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202526/ 14 and 09/12/2025
HQ File Number	HQRNORM APPLY 00003087AM26
RA File Number	05AX04001931 AM26
Licence No and	0511034950/08/09/2025

Date	
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that the firm intends to export lady dress, lady shirt, lady skirt and lady kaftan. The firm has submitted CADs with very low efficiency and placement of panels in CADs appear not correct, the firm has sought quantity of imports more than the existing SIONs. Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm may be asked to appear for personal hearing with sample and justification for higher quantities claimed in their application. The case stands deferred.	

Case No.	49 / NC/5/MEET/Nov/202526/14
Case Status	Case Deferred
Party Name	FA HOME AND APPAREL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202526/ 14 and 09/12/2025
HQ File Number	HQRNORM APPLY 00003089AM26
RA File Number	05AX04001986 AM26
Licence No and Date	0511034952/08/09/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that firm intends to 3 export products-Gents half sleeve shirts and 2nd Mens full sleeve shirts. Claimed higher than SION. Justification give is just that products are outer wear and CAD/CAM panels are strictly as buyer's requirement. Measurement charts do not show the garments being oversized or larger length. Accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to appear for personal hearing with sample and justification for higher quantities claimed in their application. The case stands deferred.	

Case No.	50 / NC/5/MEET/Nov/202526/14
Case Status	Case Approved
Party Name	GLOBAL EXPORT
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202526/ 14 and 09/12/2025
HQ File Number	HQRNORM APPLY 00003090AM26
RA File Number	06AX04000219 AM26
Licence No and	0611003917/08/09/2025

Date

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the technical details etc. and the recommendation of CAD and other technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	Fabric Saddle Pad Size 27 to 30 Inch (The Content Bonded knitted Dyed Fabric Face side Nylon 77% Spandex 23% and Back side 100% Polyester GSM 300 (+/- 10%) Width 57 to 60 inch (+/- 10%) containing 11428.58 SQM)	5000 PCS	Relevant type of Fabric Bonded Knitted Dyed Fabric Face side Nylon 77% Spandex 23% and Back side 100% Polyester, GSM 300 (+/-10%) Width 57 to 60 inch (+/-10%)	7150 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	51 / NC/5/MEET/Nov/202526/14
Case Status	Case Deferred
Party Name	INDIAN DESIGNS EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202526/ 14 and 09/12/2025
HQ File Number	HQRNORM APPLY 00003099AM26
RA File Number	07AX04001023 AM26
Licence No and Date	0711015556/09/09/2025
Norms Committee Decision:	
The Committee considered the case as per agenda along with other relevant paper and accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information:	
1. Firm to submit net content of each import item in export product. 2. Firm to submit manufacture process in detail justifying 5 % wastage claimed. 3. Firm to submit dimension of export item number.	
The case stands deferred.	

Case No.	52 / NC/5/MEET/Nov/202526/14
Case Status	Case Deferred
Party Name	CITIZEN UMBRELLA MANUFACTURERS LTD
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202526/ 14 and 09/12/2025
HQ File Number	HQRNORM APPLY 00003102AM26
RA File Number	02AX04000390 AM26
Licence No and Date	0211009479/09/09/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant paper and accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information: 1. Firm to submit CAD of the polyester coated fabric, giving efficiency and other details. 2. Firm to indicate number of each component, along with corresponding weight to fit in the umbrella. 3. Firm to photographs of each component to fit in the umbrella. The case stands deferred.	

Case No.	53 / NC/5/MEET/Nov/202526/14			
Case Status	Case Approved			
Party Name	PARAMOUNT PRODUCTS PRIVATE LIMITED			
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202526/ 14 and 09/12/2025			
HQ File Number	HQRNORM APPLY 00003109AM26			
RA File Number	05AX04002049 AM26			
Licence No and Date	0511034996/09/09/2025			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms subject to a limit of 20% above the existing SION of the closest product i.e. SION J-275 as under:				
S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	LADIES TROUSER MADE OF 100% LINEN WOVEN DYED FABRIC GSM 160	800	100% LINEN WOVEN DYED FABRIC GSM 160	2160

	(TOLERANCE +/- 10%)	NOS	(TOLERANCE +/- 10%)	SQM
2	LADIES TROUSER MADE OF 100% LINEN WOVEN DYED FABRIC GSM 170 (TOLERANCE +/- 10%)	800 NOS	100% LINEN WOVEN DYED FABRIC GSM 170 (TOLERANCE +/- 10%)	2160 SQM
It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm. RA concerned may take necessary action subject to compliance of other usual conditions on HBP.				

Case No.	54 / NC/5/MEET/Nov/202526/14
Case Status	Case Deferred
Party Name	GEOQUEST INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202526/ 14 and 09/12/2025
HQ File Number	HQRNORM APPLY 00003110AM26
RA File Number	05AX04001977 AM26
Licence No and Date	0511034998/09/09/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant paper and accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information: 1. Firm to submit generic name of export product with photograph. 2. Firm to submit the net content of each import item in export product. 3. Firm to submit the manufacture process in detail with justification of 6 % wastage. The case stands deferred	

Case No.	55 / NC/5/MEET/Nov/202526/14
Case Status	Case Deferred
Party Name	BHARTIYA INTERNATIONAL LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202526/ 14 and 09/12/2025
HQ File Number	HQRNORM APPLY 00003117AM26
RA File Number	07AX04001045 AM26
Licence No and Date	0711015570/10/09/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that the Firm intends to export leather jackets and submitted skin patterns without mentioning measurement specifications on the critical measurement points. The firm has submitted measurement chart for export item which is not legible. Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm may be asked to submit skin pattern showing its length and breadth at maximum Length or width of the skin pattern and detailed calculation on arriving at the requirement of inputs at each skin pattern.

The case stands deferred.

Case No.	56 / NC/5/MEET/Nov/202526/14
Case Status	Case Deferred
Party Name	RAMA OVERSEAS LTD
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202526/ 14 and 09/12/2025
HQ File Number	HQRNORM APPLY 00003140AM26
RA File Number	02AX04000460 AM26
Licence No and Date	0211009492/10/09/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant paper and accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information: 1. Firm may submit justify the claim of 3.60 SQM per piece which is much higher than SION. 2. Firm may submit CAD, number of bundles to be mentioned and firm may clarify why two CADs for single input fabric. 3. Firm may submit Image of the export product. 4. Firm has submitted measurement chart is self typed. Measurement chart is received from buyer may be submitted. The case stands deferred.	

Case No.	57 / NC/5/MEET/Nov/202526/14
Case Status	Case Approved
Party Name	RAMA OVERSEAS LTD
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202526/ 14 and 09/12/2025
HQ File Number	HQRNORM APPLY 00003141AM26
RA File Number	02AX04000461 AM26

Licence No and Date	0211009493/10/09/2025			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms subject to a limit of 20% above the existing SION of the closest product i.e. SION J-176 as under:				
S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	Men's / Ladies – JACKET 60% Cotton , 40% polyester – 270 to 300 gsm	10000 NOS	RELEVANT FABRIC 60% Cotton , 40% polyester – 270 to 300 gsm	29760 SQM
It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm. RA concerned may take necessary action subject to compliance of other usual conditions on HBP.				

Case No.	58 / NC/5/MEET/Nov/202526/14
Case Status	Case Deferred
Party Name	RAMA OVERSEAS LTD
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202526/ 14 and 09/12/2025
HQ File Number	HQRNORM APPLY 00003142AM26
RA File Number	02AX04000462 AM26
Licence No and Date	0211009494/10/09/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant paper and accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information: 1. Firm may submit the Image of the export product number 2. 2. Firm may submit the number of bundles in CAD. 3. Firm may submit the measurement chart as received from buyer in place of self typed measurement chart submitted. The case stands deferred.	

Case No.	59 / NC/5/MEET/Nov/202526/14			
Case Status	Case Approved			
Party Name	RAMA OVERSEAS LTD			
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202526/ 14 and 09/12/2025			
HQ File Number	HQRNORM APPLY 00003152AM26			
RA File Number	02AX04000465 AM26			
Licence No and Date	0211009495/11/09/2025			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms subject to a limit of 20% above the existing SION of the closes product i.e. SION J-173 as under:				
S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	Men’s / Ladies – BERMUDA 60% Cotton , 38% Polyester, 2% Elastane – 270 to 300 gsm	20000	RELEVANT FABRIC 60% Cotton , 38% Polyester, 2% Elastane – 270 to 300 gsm	20000 SQM
		NOS	RELEVANT FABRIC 100% Polyester – PD + WR + PU CLEAR COATING – 175 GSM	4600 SQM
It is to be noted that this Ad-hoc norm is case specific based on the technical details submitted by the firm.				
RA concerned may take necessary action subject to compliance of other usual conditions on HBP.				

Case No.	60 / NC/5/MEET/Nov/202526/14
Case Status	Case Approved
Party Name	MODELAMA EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202526/ 14 and 09/12/2025
HQ File Number	HQRNORM APPLY 00003155AM26
RA File Number	05AX04002035 AM26
Licence No and Date	0511035050/11/09/2025
Norms Committee Decision:	

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms subject to a limit of 20% above the existing SION of the closest product i.e. SION J-196 as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	LADIES JACKET MADE OF 100% LINEN WOVEN DYED FABRIC GSM 225(+/-10%) (Style-211A12657/ OO262C15) Style- 211A12657 / OO262C15	2600 NOS	100% LINEN WOVEN DYED FABRIC GSM 225 (+/- 10%) GSM 225 (+/- 10%)	6864 SQM
2	LADIES JACKET MADE OF 100% LINEN WOVEN DYED FABRIC GSM 162 (+/- 10%) (STYLE- 211938915 / OO262C13) STYLE- 211938915 / OO262C13	5000 NOS	100% LINEN WOVEN DYED FABRIC GSM 162+/- 10% GSM 162+/- 10%	12350 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	61 / NC/5/MEET/Nov/202526/14
Case Status	Case Approved
Party Name	BHARAT SILKS
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202526/ 14 and 09/12/2025
HQ File Number	HQRNORM APPLY 00003162AM26
RA File Number	07AX04001054 AM26
Licence No and Date	0711015598/11/09/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms subject to a limit of 20% above the existing SION of the closest product i.e. SION J-270 as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
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1	Ladies Full Sleeve Shirts made of 100% Silk Woven Fabric of 99 GSM +/- 10%	3500 NOS	100% Silk Dyed Woven Fabric 99 GSM +/- 10% width 135 Cms.	7280 SQM
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It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	62 / NC/5/MEET/Nov/202526/14
Case Status	Case Approved
Party Name	RICHACO EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202526/ 14 and 09/12/2025
HQ File Number	HQRNORM APPLY 00003167AM26
RA File Number	05AX04002046 AM26
Licence No and Date	0511035061/12/09/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms subject to a limit of 20% above the existing SION of the closest product i.e. SION J-275 as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	LADIES TROUSER MADE OF 100% LINEN BLEACHED WOVEN FABRIC GSM 208+/-10% STYLE NO. 100135316MS/PT/WN, 100179895MS/PT/WN, 100199681MS/PT/WN, 100220532MS/PT, 100220534MS, 100220582MS, 100220585MS, 100220658PT	28114 NOS	Fabric to be used in the Garment 100% LINEN BLEACHED WOVEN FABRIC GSM 208+/- 10%	70566 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	63 / NC/5/MEET/Nov/202526/14			
Case Status	Case Approved			
Party Name	RICHACO EXPORTS PRIVATE LIMITED			
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202526/ 14 and 09/12/2025			
HQ File Number	HQRNORM APPLY 00003168AM26			
RA File Number	05AX04002045 AM26			
Licence No and Date	0511035062/12/09/2025			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms subject to a limit of 20% above the existing SION of the closest product i.e. SION J-196 as under:				
S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	LADIES JACKET MADE OF 100% LINEN BLEACHED WOVEN FABRIC GSM 165+/-10% STYLE NO. 100046074PT/WN, 100220640MS, 100223935MS, 100246074MS	10796 NOS	Fabric to be used in the Garment 100% LINEN BLEACHED WOVEN FABRIC GSM 165+/- 10%	28501.44 SQM
It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.				
RA concerned may take necessary action subject to compliance of other usual conditions on HBP.				

Case No.	64 / NC/5/MEET/Nov/202526/14
Case Status	Case Deferred
Party Name	S K H EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202526/ 14 and 09/12/2025
HQ File Number	HQRNORM APPLY 00003191AM26
RA File Number	04AX04000633 AM26
Licence No and Date	0411010363/12/09/2025
Norms Committee Decision:	
The Committee considered the case as per agenda along with other relevant paper and accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information:	
1. Firm to submit Compare the requirement in tabular form with respective SION (G-24 for WOMENS ANKLE BOOT	

UPPERS and G-22 for WOMENS SHOE UPPERS or equivalent SION) published in Handbook of procedure Vol. II (Followed by Public notice 30 /2023 dated 31st August 2023) for export items. If any, additional items/higher quantities of import items are required, then to give justification.

2. Firm to submit unit of measurement in Square Meter (not Meter) for the SYNTHETIC UPPER MATERIAL and reason for asking the same item at 5 places for the export item number 2.
3. Firm to submit reason for asking ORNAMENTS-METALLIC TRIM W/ FLAG TOMMY HILFIGER MC-878/A 18MM, at 5 places and ORNAMENTS-METALLIC TRIM TH FLAT 11MM STUD TRIM REF. MC 744/A- at 2 places for Export No; 2 and to give specific name with photographs.

The case stands deferred.

Case No.	65 / NC/5/MEET/Nov/202526/14
Case Status	Case Deferred
Party Name	S K H EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202526/ 14 and 09/12/2025
HQ File Number	HQRNORM APPLY 00003196AM26
RA File Number	04AX04000627 AM26
Licence No and Date	0411010366/12/09/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant paper and accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information: 1. Firm to compare the requirement in tabular form with respective SION (G-24 for WOMENS ANKLE BOOT UPPERS and G-22 for WOMENS SHOE UPPERS or equivalent SION) published in Handbook of procedure Vol. II (Followed by Public notice 30 /2023 dated 31st August 2023) for export items. If any, additional items/higher quantities of import items are required, then to give justification. 2. Firm to submit the unit of measurement in Square Meter (not Meter) for the synthetic upper material and reason for asking the same item at 5 places for the export item number 2. 3. Firm to submit reason for asking ORNAMENTS-METALLIC TRIM W/ FLAG TOMMY HILFIGER MC-878/A 18MM, at 5 places and ORNAMENTS-METALLIC TRIM TH FLAT 11MM STUD TRIM REF. MC 744/A- at 2 places for export number 2 and to give specific name with photographs. The case stands deferred.	

Case No.	66 / NC/5/MEET/Nov/202526/14
Case Status	Case Approved
Party Name	RICHACO EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202526/ 14 and 09/12/2025

HQ File Number	HQRNORM APPLY 00003201AM26
RA File Number	05AX04002093 AM26
Licence No and Date	0511035105/15/09/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms subject to a limit of 20% above the existing SION of the closest product i.e. SION J-195 & J-276 as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	LADIES JACKET MADE OF 100% LINEN 100% LINEN YARN DYED WOVEN FABRIC GSM 178+/-10% STYLE NO. 100046074MS/PT, 100220551MS	2980 NOS	Fabric to be used in the Garment 100% LINEN YARN DYED WOVEN FABRIC GSM 178+/-10%	7867.2 SQM
2	LADIES TROUSER MADE OF 100% LINEN 100% LINEN YARN DYED WOVEN FABRIC GSM 178+/-10% STYLE NO.100041532MS/PT/WN, 100220699MS/PT, 100223389MS/PT, 100182451PT	16946 NOS	Fabric to be used in the Garment 100% LINEN YARN DYED WOVEN FABRIC GSM 178+/-10%	42365 SQM
3	LADIES JACKET MADE OF 54% LINEN 46% COTTON YARN DYED WOVEN FABRIC GSM 228+/-10% STYLE NO. 100220550MS/PT	578 NOS	Fabric to be used in the Garment 54% LINEN 46% COTTON YARN DYED WOVEN FABRIC GSM 228+/-10%	1503 SQM
4	LADIES TROUSER MADE OF 54% LINEN 46% COTTON YARN DYED WOVEN FABRIC GSM 228+/-10% STYLE NO. 100220533MS/PT, 100220584MS	1490 NOS	Fabric to be used in the Garment 54% LINEN 46% COTTON YARN DYED WOVEN FABRIC GSM 228+/-10%	4023 SQM
5	LADIES TROUSER MADE OF 100% LINEN PRINTED WOVEN FABRIC GSM 208+/-10% AND 100% LINEN BLEACHED WOVEN FABRIC GSM 208+/-10% STYLE NO. 100220648MS	4786 NOS	Fabric to be used in the Garment 100% LINEN PRINTED WOVEN FABRIC GSM 208+/-10%	8136 SQM
			Fabric to be used in the Garment 100% LINEN BLEACHED WOVEN FABRIC GSM 208+/-10%	7418 SQM

6	LADIES TUNIC MADE OF 100% LINEN UNBLEACHED WOVEN FABRIC GSM 140+/-10% STYLE NO. 100225154MS	1716 NOS	Fabric to be used in the Garment 100% LINEN UNBLEACHED WOVEN FABRIC GSM 140+/-10%	4513 SQM
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It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	67 / NC/5/MEET/Nov/202526/14
Case Status	Case Approved
Party Name	RICHACO EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202526/ 14 and 09/12/2025
HQ File Number	HQRNORM APPLY 00003210AM26
RA File Number	05AX04002128 AM26
Licence No and Date	0511035119/15/09/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms subject to a limit of 20% above the existing SION of the closest product i.e. SION J-276 as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	LADIES TROUSER MADE OF 100% LINEN PRINTED WOVEN FABRIC GSM 165+/-10% STYLE NO. 100220535MS/PT, 100220536MS, 100220581MS/PT, 100220654MS, 100220663MS, 100220700MS, 100220701MS/PT	13010 NOS	Fabric to be used in the Garment 100% LINEN PRINTED WOVEN FABRIC GSM 165+/-10%	31875 SQM
2	LADIES TROUSER MADE OF 100% LINEN UNBLEACHED WOVEN FABRIC GSM 178+/-10% STYLE NO. 100041532MS/PT/WN, 100182451MS, 100199682MS, 100220583MS, 100220660MS/PT, 100182451PT/WN	19476 NOS	Fabric to be used in the Garment 100% LINEN UNBLEACHED WOVEN FABRIC GSM 178+/-10%	47132 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.
RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	68 / NC/5/MEET/Nov/202526/14
Case Status	Case Approved
Party Name	RICHACO EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202526/ 14 and 09/12/2025
HQ File Number	HQRNORM APPLY 00003211AM26
RA File Number	05AX04002127 AM26
Licence No and Date	0511035120/15/09/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms subject to a limit of 20% above the existing SION of the closest product i.e. SION J-101 (e), J-148, J-195, J-273 & J-292 as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	LADIES SHORTS MADE OF 100% LINEN BLEACHED WOVEN FABRIC GSM 208+/-10% STYLE NO. 100220589MS, 100220651MS	1272 NOS	Fabric to be used in the Garment 100% LINEN BLEACHED WOVEN FABRIC GSM 208+/-10%	2290 SQM
2	LADIES WAIST COAT MADE OF 100% LINEN BLEACHED WOVEN FABRIC GSM 208+/-10% STYLE NO. 100220629MS	860 NOS	Fabric to be used in the Garment 100% LINEN BLEACHED WOVEN FABRIC GSM 208+/-10%	1197.12 SQM
3	LADIES JACKET MADE OF 100% LINEN DYED WOVEN FABRIC GSM 165+/-10% STYLE NO. 100046074MS/PT	1002 NOS	Fabric to be used in the Garment 100% LINEN DYED WOVEN FABRIC GSM 165+/-10%	2645.28 SQM
4	LADIES TROUSER MADE OF 100% LINEN DYED WOVEN FABRIC GSM 165+/-10% STYLE NO. 100041532MS/PT/WN,	21912 NOS	Fabric to be used in the Garment 100% LINEN DYED WOVEN FABRIC GSM 165+/-10%	54780 SQM

	100182451MS/PT/WN			
5	LADIES SHORTS MADE OF 100% LINEN PRINTED WOVEN FABRIC GSM 165+/- 10% STYLE NO. 100220590MS, 100220653MS	1258 NOS	Fabric to be used in the Garment 100% LINEN PRINTED WOVEN FABRIC GSM 165+/- 10%	2327 SQM
6	LADIES WAIST COAT MADE OF 100% LINEN PRINTED WOVEN FABRIC GSM 165+/-10% STYLE NO. 100220631MS	772 NOS	Fabric to be used in the Garment 100% LINEN PRINTED WOVEN FABRIC GSM 165+/- 10%	1075 SQM
7	LADIES JACKET MADE OF 100% LINEN UNBLEACHED WOVEN FABRIC GSM 178+/-10% STYLE NO. 100046074MS/WN, 100220641MS	5044 NOS	Fabric to be used in the Garment 100% LINEN UNBLEACHED WOVEN FABRIC GSM 178+/- 10%	13316.16 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	69 / NC/5/MEET/Nov/202526/14
Case Status	Case Deferred
Party Name	MAYUR UNIQUOTERS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202526/ 14 and 09/12/2025
HQ File Number	HQRNORM APPLY 00003222AM26
RA File Number	13AX04000207 AM26
Licence No and Date	1311004219/15/09/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information:

1. Firm to submit material balance in weight terms between (import + indigenous input) and export product.
2. Firm to submit the how many times release paper is used.
3. Firm to submit the commercial value of release paper since it seems to be consumable.
4. Firm to submit the weight of export product.
5. Firm to submit the GSM of imported knitted fabric and quantity in kgs.

The case stands deferred

Case No.	70 / NC/5/MEET/Nov/202526/14
Case Status	Case Approved
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202526/ 14 and 09/12/2025
HQ File Number	HQRNORM APPLY 00003228AM26
RA File Number	07AX04001083 AM26
Licence No and Date	0711015617/15/09/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	Ladies Bib and Brace Overalls (Style No.WJ1659-25313) Made of 96% Nylon 4% Spandex Dyed Woven Fabric GSM 170	1905 NOS	96% Nylon 4% Spandex Dyed Woven Fabric GSM 170	5372.100 SQM
2	Ladies Bib and Brace Overalls (Style No.WJ1659-25313) Made of 96% Nylon 4% Spandex Printed Woven Fabric GSM 170	2872 NOS	96% Nylon 4% Spandex Printed Woven Fabric GSM 170	7984.160 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	71 / NC/5/MEET/Nov/202526/14
Case Status	Case Approved
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number	NC/ 5/ MEET/ Nov/ 202526/ 14 and 09/12/2025

and Date				
HQ File Number	HQRNORM APPLY 00003229AM26			
RA File Number	07AX04001085 AM26			
Licence No and Date	0711015618/15/09/2025			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:				
S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	Ladies Pinafore (Style No.WJ1650-25311) Made of 96% Nylon 4% Spandex Dyed Woven Fabric GSM 170	5660 NOS	96% Nylon 4% Spandex Dyed Woven Fabric GSM 170	13923.600 SQM
2	Ladies Pinafore(Style No.WJ1650-25311) Made of 96% Nylon 4% Spandex Printed Woven Fabric GSM 170	2690 NOS	96% Nylon 4% Spandex Printed Woven Fabric GSM 170	6617.400 SQM
It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.				
RA concerned may take necessary action subject to compliance of other usual conditions on HBP.				

Case No.	72 / NC/5/MEET/Nov/202526/14			
Case Status	Case Approved			
Party Name	SHAHI EXPORTS PRIVATE LIMITED			
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202526/ 14 and 09/12/2025			
HQ File Number	HQRNORM APPLY 00003230AM26			
RA File Number	07AX04001084 AM26			
Licence No and Date	0711015619/15/09/2025			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:				
S. No.	Export Item	Qty.	Import Items	Qty.

				Recommended
1	Ladies Bib and Brace Overalls (Style No.WJ1648-25312) Made of 96% Nylon 4% Spandex Dyed Woven Fabric GSM 170	21165 NOS	96% Nylon 4% Spandex Dyed Woven Fabric GSM 170	51219.300 SQM
2	Ladies Bib and Brace Overalls(Style No.WJ1648-25312) Made of 96% Nylon 4% Spandex Printed Woven Fabric GSM 170	21320 NOS	96% Nylon 4% Spandex Printed Woven Fabric GSM 170	50741.600 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	73 / NC/5/MEET/Nov/202526/14			
Case Status	Case Approved			
Party Name	EXPO KNITS INTERNATIONAL			
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202526/ 14 and 09/12/2025			
HQ File Number	HQRNORM APPLY 00003233AM26			
RA File Number	32AX04000412 AM26			
Licence No and Date	3211009760/16/09/2025			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:				
S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	BABIES SWEATER MADE OF100 % POLYESTER FAKE FUR IN SOLID DYED KNITTED FABRIC, WEIGHT 280 GSM, WIDTH 59 INCH	4548 NOS	100 % POLYESTER FAKE FUR IN SOLID DYED KNITTED FABRIC, WEIGHT 280 GSM, WIDTH 59 INCH	3068 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	74 / NC/5/MEET/Nov/202526/14			
Case Status	Case Approved			
Party Name	UNOVEL INDUSTRIES PRIVATE LIMITED			
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202526/ 14 and 09/12/2025			
HQ File Number	HQRNORM APPLY 00003237AM26			
RA File Number	03AX04003004 AM26			
Licence No and Date	0311047336/16/09/2025			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms subject to a limit of 20% above the existing SION of the closest product i.e. SION H-97 as under:				
S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	Flexible Intermediate Bulk Containers Net Content :PP Woven Fabrics (60-220 Gsm)-1,90,000.00 KGS	200000 KGS	PP Woven Fabrics (60-220 Gsm)	199500 KGS
It is to be noted that this Ad-hoc norm is case specific based on the technical details submitted by the firm.				
RA concerned may take necessary action subject to compliance of other usual conditions on HBP.				

Case No.	75 / NC/5/MEET/Nov/202526/14			
Case Status	Case Deferred			
Party Name	OPERA GLOBAL PRIVATE LIMITED			
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202526/ 14 and 09/12/2025			
HQ File Number	HQRNORM APPLY 00003239AM26			
RA File Number	05AX04002117 AM26			
Licence No and Date	0511035147/16/09/2025			

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that the firm has not submitted CAD, Image and Measurement chart for both the products. Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm may be asked to submit the CAD, Image and measurement chart for both the export products and also clarify the components in which two fabrics are used for 2nd export product.

The case stands deferred.

Case No.	76 / NC/5/MEET/Nov/202526/14
Case Status	Case Approved
Party Name	PARAMOUNT PRODUCTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202526/ 14 and 09/12/2025
HQ File Number	HQRNORM APPLY 00003241AM26
RA File Number	05AX04002136 AM26
Licence No and Date	0511035153/16/09/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	GIRLS DRESS MADE OF 100% POLYAMIDE KNITTED DYED FABRIC WITH POLYESTER EMBROIDERY GSM 176 (TOLERANCE +/- 10%)	5500 NOS	100% POLYAMIDE KNITTED DYED FABRIC WITH POLYESTER EMBROIDERY GSM 176 (TOLERANCE +/- 10%)	6504.850 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	77 / NC/5/MEET/Nov/202526/14
Case Status	Case Deferred
Party Name	AMRIT EXPORTS PRIVATE LIMITED
Meeting Number	NC/ 5/ MEET/ Nov/ 202526/ 14 and 09/12/2025

and Date	
HQ File Number	HQRNORM APPLY 00003244AM26
RA File Number	02AX04000452 AM26
Licence No and Date	0211009517/16/09/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant paper and accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information: 1. Firm to submit size/dimension of bag and to give CAD/CAM of fabric and accordingly to calculate the requirement of raw materials, indicating net content and wastage. 2. Firm to submit drawing, design/photograph, highlighting and marking the import items. 3. Firm to submit specification of import items and to indicate indigenous item, if any in Appendix 4E table. The case stands deferred.	

Case No.	78 / NC/5/MEET/Nov/202526/14
Case Status	Case Deferred
Party Name	S. S. INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202526/ 14 and 09/12/2025
HQ File Number	HQRNORM APPLY 00003254AM26
RA File Number	05AX04002059 AM26
Licence No and Date	0511035161/16/09/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant paper and accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information: 1. Firm to submit paper pattern on skins showing consumption of leather panels in export item number 1. 2. Firm to submit the CAD/Lay marker/cutting plan and measurement chart i.r.o export items at serial number 2 to 11 according to sizes of export item. 3. Firm to indicate the usages of each input in export item along with justification for wastage claimed, if any. The case stands deferred.	

Case No.	79 / NC/5/MEET/Nov/202526/14
Case Status	Case Deferred
Party Name	SND INC

Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202526/ 14 and 09/12/2025
HQ File Number	HQRNORM APPLY 00003287AM26
RA File Number	05AX04002081 AM26
Licence No and Date	0511035197/17/09/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that the firm has not submitted CAD/image and measurement chart of export products. Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm may be asked to submit the CAD, Image and measurement chart for both products. The case stands deferred.	

Case No.	80 / NC/5/MEET/Nov/202526/14			
Case Status	Case Approved			
Party Name	SHAHI EXPORTS PRIVATE LIMITED			
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202526/ 14 and 09/12/2025			
HQ File Number	HQRNORM APPLY 00003290AM26			
RA File Number	07AX04001112 AM26			
Licence No and Date	0711015643/17/09/2025			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms subject to a limit of 20% above the existing SION of the closest product i.e. SION J-321 as under:				
S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	Ladies Apron (Style No.60303) Made of 96% Nylon 4% Spandex Printed Woven Fabric GSM 170	515 NOS	96% Nylon 4% Spandex Printed Woven Fabric GSM 170	729.24 SQM
It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.				
RA concerned may take necessary action subject to compliance of other usual conditions on HBP.				

Case No.	81 / NC/5/MEET/Nov/202526/14			
Case Status	Case Approved			
Party Name	SHAHI EXPORTS PRIVATE LIMITED			
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202526/ 14 and 09/12/2025			
HQ File Number	HQRNORM APPLY 00003291AM26			
RA File Number	07AX04001111 AM26			
Licence No and Date	0711015644/17/09/2025			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms subject to a limit of 20% above the existing SION of the closest product i.e. SION J-321 as under:				
S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	Ladies Apron (Style No.60320) Made of 96% Nylon 4% Spandex Printed Woven Fabric GSM 170	250 NOS	96% Nylon 4% Spandex Printed Woven Fabric GSM 170	354 SQM
It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.				
RA concerned may take necessary action subject to compliance of other usual conditions on HBP.				

Case No.	82 / NC/5/MEET/Nov/202526/14
Case Status	Case Approved
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202526/ 14 and 09/12/2025
HQ File Number	HQRNORM APPLY 00003292AM26
RA File Number	07AX04001110 AM26
Licence No and Date	0711015645/17/09/2025
Norms Committee Decision:	
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms subject to a limit of 20% above the existing	

SION of the closest product i.e. SION J-175 as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	Gents Half Sleeve Shirts (Style No.M16660) Made of 60% Cotton 40% Lyocell Yarn Dyed Woven Fabric GSM 107	630 NOS	60% Cotton 40% Lyocell Yarn Dyed Woven Fabric GSM 107	1493.100 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	83 / NC/5/MEET/Nov/202526/14
Case Status	Case Approved
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202526/ 14 and 09/12/2025
HQ File Number	HQRNORM APPLY 00003293AM26
RA File Number	07AX04001101 AM26
Licence No and Date	0711015648/17/09/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	Mens Rainwear (Cape) (Style No.307368) Made of 100% Polyester PU Coated Dyed Woven Fabric GSM 90	84930 NOS	100% Polyester PU Coated Dyed Woven Fabric GSM 90	298104.300 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	84 / NC/5/MEET/Nov/202526/14			
Case Status	Case Approved			
Party Name	SHAHI EXPORTS PRIVATE LIMITED			
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202526/ 14 and 09/12/2025			
HQ File Number	HQRNORM APPLY 00003294AM26			
RA File Number	07AX04001100 AM26			
Licence No and Date	0711015649/17/09/2025			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:				
S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	Ladies Bib and Brace Overalls (Style No.46720) Made of 96% Nylon 4% Spandex Printed Woven Fabric GSM 170	1080 NOS	96% Nylon 4% Spandex Printed Woven Fabric GSM 107	4546.800 SQM
It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.				
RA concerned may take necessary action subject to compliance of other usual conditions on HBP.				

Case No.	85 / NC/5/MEET/Nov/202526/14
Case Status	Case Approved
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202526/ 14 and 09/12/2025
HQ File Number	HQRNORM APPLY 00003295AM26
RA File Number	07AX04001095 AM26
Licence No and Date	0711015651/17/09/2025
Norms Committee Decision:	
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:	

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	Mens Bib and Brace Overalls (Style No.MR1283-13415) Made of 96% Nylon 4% Spandex Dyed Woven Fabric GSM 170	2570 NOS	96% Nylon 4% Spandex Dyed Woven Fabric GSM 170	11308 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	86 / NC/5/MEET/Nov/202526/14
Case Status	Case Approved
Party Name	RICHACO EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202526/ 14 and 09/12/2025
HQ File Number	HQRNORM APPLY 00003323AM26
RA File Number	05AX04002187 AM26
Licence No and Date	0511035229/19/09/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms subject to a limit of 20% above the existing SION of the closest product i.e. SION J-270 as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	LADIES SHIRT (FULL SLEEVE) MADE OF 69% COTTON 28% POLYESTER 3% ELASTANE YARN DYED WOVEN FABRIC GSM 103+/-10% STYLE NO. ED520417 MI	2200 NOS	Fabric to be used in the Garment 69% COTTON 28% POLYESTER 3% ELASTANE YARN DYED WOVEN FABRIC GSM 103+/-10%	7260 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	87 / NC/5/MEET/Nov/202526/14			
Case Status	Case Approved			
Party Name	RICHACO EXPORTS PRIVATE LIMITED			
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202526/ 14 and 09/12/2025			
HQ File Number	HQRNORM APPLY 00003324AM26			
RA File Number	05AX04002180 AM26			
Licence No and Date	0511035230/19/09/2025			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms subject to a limit of 20% above the existing SION of the closest product i.e. SION J-275 as under:				
S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	LADIES TROUSER MADE OF 78% VISCOSE 22% LINEN DYED WOVEN FABRIC GSM 187+/-10% STYLE NO. 261730181, 261730179	3219 NOS	Fabric to be used in the Garment 78% VISCOSE 22% LINEN DYED WOVEN FABRIC GSM 187+/-10%	8691.30 SQM
It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.				
RA concerned may take necessary action subject to compliance of other usual conditions on HBP.				

Case No.	88 / NC/5/MEET/Nov/202526/14
Case Status	Case Approved
Party Name	MODELAMA EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202526/ 14 and 09/12/2025
HQ File Number	HQRNORM APPLY 00003334AM26
RA File Number	05AX04002145 AM26
Licence No and Date	0511035252/19/09/2025
Norms Committee Decision:	

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms subject to a limit of 20% above the existing SION of the closest product i.e. SION J-196 & J-275 as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	LADIES JACKET MADE OF 100% LINEN WOVEN DYED FABRIC GSM 210 (+/- 10%) STYLE- 211A12653-OO262C08	7100 PCS	100% LINEN WOVEN DYED FABRIC GSM 210 (+/- 10%) GSM 210 +/- 10%	18744 SQM
2	LADIES TROUSER MADE OF 100% LINEN WOVEN DYED FABRIC GSM 210 (+/- 10%) STYLE- 211A12949-OB262C09	8900 PCS	100% LINEN WOVEN DYED FABRIC GSM 210 (+/- 10%) GSM 210 +/- 10%	21716 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	89 / NC/5/MEET/Nov/202526/14
Case Status	Case Deferred
Party Name	RICHA GLOBAL EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202526/ 14 and 09/12/2025
HQ File Number	HQRNORM APPLY 00003351AM26
RA File Number	05AX04002200 AM26
Licence No and Date	0511035267/22/09/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information:

1. Firm to specify where trim fabric is used in first two export products as it is not seen in the image.

The case stands deferred.

Case No.	90 / NC/5/MEET/Nov/202526/14
Case Status	Case Approved
Party Name	RICHA GLOBAL EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202526/ 14 and 09/12/2025
HQ File Number	HQRNORM APPLY 00003352AM26
RA File Number	05AX04002222 AM26
Licence No and Date	0511035268/22/09/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms subject to a limit of 20% above the existing SION of the closest product i.e. SION J-272 as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	NA-MEN'S SHIRT (FULL SLEEVE) MADE OUT OF 100% LINEN YARN DYED WOVEN FABRIC GSM 135 (+/-10%) WIDTH 56 (+/-10%) & 56% LINEN 44% COTTON YARN DYED WOVEN FABRIC GSM 140(+/-10%) WIDTH 56 (+/-10%)	3333 NOS	100% LINEN YARN DYED WOVEN FABRIC GSM 135(+/- 10%) WIDTH 56 (+/-10%)	9672 SQM
			56% LINEN 44% COTTON YARN DYED WOVEN FABRIC GSM 140(+/-10%) WIDTH 56 (+/-10%)	1200 SQM
2	NA-MEN'S SHIRT (FULL SLEEVE) MADE OUT OF 100% LINEN YARN DYED WOVEN FABRIC GSM 135 (+/-10%) WIDTH 56 (+/-10%)	850 NOS	100% LINEN YARN DYED WOVEN FABRIC GSM 135(+/- 10%) WIDTH 56 (+/-10%)	2638 SQM
3	NA-MEN'S SHIRT (FULL SLEEVE) MADE OUT OF 100% LINEN DYED WOVEN FABRIC GSM 135(+/-10%) WIDTH 61 (+/-10%) & 56% LINEN 44% COTTON YARN DYED WOVEN FABRIC GSM 140(+/-10%) WIDTH 56 (+/-10%)	1794 NOS	100% LINEN DYED WOVEN FABRIC GSM 135(+/-10%) WIDTH 61 (+/-10%)	5651 SQM
			56% LINEN 44% COTTON YARN DYED WOVEN FABRIC GSM 140(+/-10%) WIDTH 56 (+/-10%)	628 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	91 / NC/5/MEET/Nov/202526/14			
Case Status	Case Approved			
Party Name	MADURA INDUSTRIAL TEXTILES LIMITED			
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202526/ 14 and 09/12/2025			
HQ File Number	HQRNORM APPLY 00003355AM26			
RA File Number	03AX04003142 AM26			
Licence No and Date	0311047513/22/09/2025			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:				
S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	DIPPED NYLON TYRE CORD FABRIC	300000 KGS	NYLON 6 CHIPS	307500 KGS
It is to be noted that this Ad-hoc norm is case specific based on the technical details submitted by the firm.				
RA concerned may take necessary action subject to compliance of other usual conditions on HBP.				

Case No.	92 / NC/5/MEET/Nov/202526/14
Case Status	Case Approved
Party Name	RICHA GLOBAL EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202526/ 14 and 09/12/2025
HQ File Number	HQRNORM APPLY 00003361AM26
RA File Number	05AX04002183 AM26
Licence No and Date	0511035290/22/09/2025
Norms Committee Decision:	

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms subject to a limit of 20% above the existing SION of the closest product i.e. SION J-275 as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	NA-LADIES TROUSER MADE OUT OF 76% RAYON 21% NYLON 3% SPANDEX DYED WOVEN FABRIC GSM 260(+/-10%) WIDTH 58 (+/-10%)	30790 NOS	76% RAYON 21% NYLON 3% SPANDEX DYED WOVEN FABRIC GSM 260(+/-10%) WIDTH 58 (+/-10%)	83133 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	93 / NC/5/MEET/Nov/202526/14
Case Status	Case Approved
Party Name	ARITAS VINYL LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202526/ 14 and 09/12/2025
HQ File Number	HQRNORM APPLY 00003363AM26
RA File Number	08AX04001014 AM26
Licence No and Date	0811016218/22/09/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	PVC LEATHER CLOTH HAVING COATING WEIGHT 700 GMS PER SQ MTR +/- 5% (PVC RESIN CONTENT 102920 KGS)	250000 SQM	PVC PASTE RESIN	108066 KGS
			BLOWING / FOAMING AGENT	3832

				KGS
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It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	94 / NC/5/MEET/Nov/202526/14
Case Status	Case Deferred
Party Name	RICHA GLOBAL EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202526/ 14 and 09/12/2025
HQ File Number	HQRNORM APPLY 00003393AM26
RA File Number	05AX04002229 AM26
Licence No and Date	0511035323/24/09/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant paper and accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information: 1. Firm to submit the text and display in image, to explain the use of three fabrics in the garment. The case stands deferred.	

Case No.	95 / NC/5/MEET/Nov/202526/14
Case Status	Case Approved
Party Name	RICHA GLOBAL EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202526/ 14 and 09/12/2025
HQ File Number	HQRNORM APPLY 00003394AM26
RA File Number	05AX04002234 AM26
Licence No and Date	0511035324/24/09/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:	

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	GIRLS SKIRT MADE OUT OF 100% POLYESTER GLITTER MESH DYED KNITTED FABRIC GSM 16(+/-10%) & 100% POLYESTER SOFT MESH DYED KNITTED FABRIC GSM 16(+/-10%) WIDTH 59 (+/-10%) & 100% POLYESTER STIFF MESH DYED KNITTED FABRIC GSM 42(+/-10%) WIDTH 59 (+/-10%)	979 NOS	100% POLYESTER GLITTER MESH DYED KNITTED FABRIC GSM 16(+/- 10%) WIDTH 59 (+/-10%)	1841 SQM
			100% POLYESTER SOFT MESH DYED KNITTED FABRIC GSM 16(+/-10%) WIDTH 59 (+/-10%)	4945 SQM
			100% POLYESTER STIFF MESH DYED KNITTED FABRIC GSM 42(+/-10%) WIDTH 59 (+/-10%)	979 SQM
2	GIRLS DRESS (FROCK) MADE OUT OF 100% POLYESTER SOFT MESH DYED KNITTED FABRIC GSM 16(+/-10%) & 100% POLYESTER STIFF MESH DYED KNITTED FABRIC GSM 42 (+/-10%) WIDTH 59 (+/-10%)	1598 NOS	100% POLYESTER SOFT MESH DYED KNITTED FABRIC GSM 16(+/-10%) WIDTH 59 (+/-10%)	13187 SQM
			100% POLYESTER STIFF MESH DYED KNITTED FABRIC GSM 42(+/-10%) WIDTH 59 (+/-10%)	1598 SQM
3	GIRLS DRESS (FROCK) OF 100% POLYESTER SOFT MESH DYED KNITTED FABRIC GSM 16(+/-10%) & 100% POLYESTER SOFT MESH WITH FLOCKING DYED KNITTED FABRIC GSM 26(+/-10%) WIDTH 59 (+/-10%) & 100% POLYESTER STIFF MESH DYED KNITTED FABRIC GSM 42 (+/-10%) WIDTH 59	1209 NOS	100% POLYESTER SOFT MESH DYED KNITTED FABRIC GSM 16(+/-10%) WIDTH 59 (+/-10%)	4016 SQM
			100% POLYESTER SOFT MESH WITH FLOCKING DYED KNITTED FABRIC GSM 26(+/-10%) WIDTH 59 (+/-10%)	4294 SQM
			100% POLYESTER STIFF MESH DYED KNITTED FABRIC GSM 42(+/-10%) WIDTH 59 (+/-10%)	1089 SQM
4	NA-GIRLS DRESS MADE OUT OF 100% POLYESTER DOTTED MESH DYED	1598	100% POLYESTER DOTTED MESH DYED KNITTED	7592

	KNITTED FABRIC GSM 28(+/-10%) & 100% POLYESTER STIFF MESH DYED KNITTED FABRIC GSM 42(+/-10%) WIDTH 59 (+/-10%) & 100% POLYESTER SOFT MESH DYED KNITTED FABRIC GSM 16(+/-10%) WIDTH 59 (+/-10%)	NOS	FABRIC GSM 28(+/- 10%) WIDTH 59 (+/-10%)	SQM
			100% POLYESTER STIFF MESH DYED KNITTED FABRIC GSM 42(+/-10%) WIDTH 59 (+/-10%)	1439 SQM
			100% POLYESTER SOFT MESH DYED KNITTED FABRIC GSM 16(+/-10%) WIDTH 59 (+/-10%)	9111 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	96 / NC/5/MEET/Nov/202526/14
Case Status	Case Deferred
Party Name	RICHA GLOBAL EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202526/ 14 and 09/12/2025
HQ File Number	HQRNORM APPLY 00003395AM26
RA File Number	05AX04002235 AM26
Licence No and Date	0511035325/24/09/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. The firm has not justification for very high requirement of input 1,2,3 and 5 used in 3 garments. Accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to appear for personal hearing with sample and justification for higher requirement claimed in their application. The case stands deferred.	

Case No.	97 / NC/5/MEET/Nov/202526/14
Case Status	Case Deferred
Party Name	FLOOR GARDENS
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202526/ 14 and 09/12/2025

HQ File Number	HQRNORM APPLY 00003408AM26
RA File Number	10AX04000207 AM26
Licence No and Date	1011003451/24/09/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant paper and accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information: 1. Firm may submit complete spec of export product with size and thickness. 2. Firm may submit t spec of import item with size and thickness. 3. Please submit the justification of 7 % wastage. The case stands deferred.	

Case No.	98 / NC/5/MEET/Nov/202526/14			
Case Status	Case Approved			
Party Name	SHAHI EXPORTS PRIVATE LIMITED			
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202526/ 14 and 09/12/2025			
HQ File Number	HQRNORM APPLY 00003418AM26			
RA File Number	07AX04001171 AM26			
Licence No and Date	0711015721/25/09/2025			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms subject to a limit of 20% above the existing SION of the closest product i.e. SION J-175 as under:				
S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	Mens Trouser (Style No.S2625M091) Made of 100% Cotton Denim Woven Fabric GSM 389	15834 NOS	100% Cotton Denim Woven Fabric GSM 389	41326.740 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	99 / NC/5/MEET/Nov/202526/14			
Case Status	Case Approved			
Party Name	SHAHI EXPORTS PRIVATE LIMITED			
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202526/ 14 and 09/12/2025			
HQ File Number	HQRNORM APPLY 00003419AM26			
RA File Number	07AX04001170 AM26			
Licence No and Date	0711015722/25/09/2025			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:				
S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	Boys Trouser (Style No.OJS26250820) Made of 100% Cotton Denim Woven Fabric GSM 322	2272 NOS	100% Cotton Denim Woven Fabric GSM 322	3953.280 SQM
It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.				
RA concerned may take necessary action subject to compliance of other usual conditions on HBP.				

Case No.	100 / NC/5/MEET/Nov/202526/14
Case Status	Case Deferred
Party Name	PEARL APPARELS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202526/ 14 and 09/12/2025
HQ File Number	HQRNORM APPLY 00003455AM26
RA File Number	05AX04002236 AM26
Licence No and Date	0511035390/29/09/2025
Norms Committee Decision:	
The Committee considered the case as per agenda along with other relevant papers and noted that the firm has not submitted CAD, Image and measurement chart for all products. Accordingly, based on the recommendation of the technical authority,	

the Committee decided that the firm may be asked to submit the CAD, Image and measurement chart for all products.

The case stands deferred.

Case No.	101 / NC/5/MEET/Nov/202526/14
Case Status	Case Approved
Party Name	KARAN LETEX LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202526/ 14 and 09/12/2025
HQ File Number	HQRNORM APPLY 00003470AM26
RA File Number	06AX04000248 AM26
Licence No and Date	0611003973/29/09/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms subject to a limit of 20% above the existing SION of the closest product i.e. SION J-252 as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	MENS/LADIES RIDING BREECHES of Knitted Fabric (The contents of KNITTED FABRIC CONTAINING WEIGHT 5%OR MORE OF ELASTOMERIC YARN GSM 400+/-10% should not be less than 10065.574Kg with or without Polyester Knitted Fabric Impregnated with ployurethane/Other GSM 360 +/-10% should not be less than 2459.0164 Kg in export Product(For Ladies ITCHS 61046300&for Men 61034300)	20000	KNITTED FABRIC CONTAINING WEIGHT 5% OR MORE OF ELASTOMERIC YARN GSM 400 +/- 10%	12280 KGS
		NOS	Polyester Knitted Fabric Impregnated with ployurethane /Other (GSM 360 +/- 10%)	3000 KGS

Subject the accountability of both the input fabrics in garment.

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	102 / NC/5/MEET/Nov/202526/14			
Case Status	Case Approved			
Party Name	MECTECH KNITFABS PVT. LTD.			
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202526/ 14 and 09/12/2025			
HQ File Number	HQRNORM APPLY 00003483AM26			
RA File Number	05AX04002323 AM26			
Licence No and Date	0511035425/30/09/2025			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:				
S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	GIRLS TROUSERS MADE OF 85% POLYESTER 15% ELASTANE KNITTED FABRIC (SCUBA) GSM 260 +/- 10%, STYLE NO. K66-W12-87-008	3822 NOS	85% POLYESTER 15% ELASTANE KNITTED FABRIC (SCUBA) GSM: 260 +/- 10%, WIDTH: 63" CW	5733 SQM
It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.				
RA concerned may take necessary action subject to compliance of other usual conditions on HBP.				

Case No.	103 / NC/5/MEET/Nov/202526/14
Case Status	Case Deferred
Party Name	CALSEA FOOTWEAR PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202526/ 14 and 09/12/2025
HQ File Number	HQRNORM APPLY 00003565AM26
RA File Number	04AX04000729 AM26
Licence No and Date	0411010518/06/10/2025
Norms Committee Decision:	
The Committee considered the case as per agenda along with other relevant paper and accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information:	

1. Firm to specify the export item Half Boots, whether, these are for ladies or gents.
2. The export items are LEATHER HALF BOOTS FOR ADULT but leather has not been shown in import items or indigenous items, please clarify.
3. Firm to compare the requirement in tabular form with respective SION (G-9 or G-23, as the case may be) published in Handbook of procedure Vol. II for each export items. If any, additional items/higher quantities of import items are required, then to give justification
4. Firm to submit photographs/drawing of each export item indicating location/markings of import items with CAD/CAM of fabric, if, exceed the quantity indicated in SION fixed.

The case stands deferred.

Case No.	104 / NC/5/MEET/Nov/202526/14
Case Status	Case Approved
Party Name	SAHU EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202526/ 14 and 09/12/2025
HQ File Number	HQRNORM APPLY 00003759AM26
RA File Number	05AX04002533 AM26
Licence No and Date	0511035779/15/10/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	71/0 Ladies Top Made of 85%Viscose/15%Linen Dyed Woven Fabric Gsm:180 (+/-10%)	5316 PCS	Gsm:180 (+/-10%) Width:53" Fibre Composition (3%+/-)	13396 SQM
2	71/0 Ladies Dress Made of 85%Viscose/15%Linen Dyed Woven Fabric Gsm:180 (+/-10%)	3815 PCS	Gsm:180 (+/-10%) Width:53" Fibre Composition (3%+/-)	18121 SQM
3	71/0 Ladies Trouser Made of 85%Viscose/15%Linen Dyed Woven Fabric Gsm:180 (+/-10%)	6647 PCS	Gsm:180 (+/-10%) Width:53" Fibre Composition (3%+/-)	25392 SQM
4	71/0 Mens Jacket Made of 100%Silk Dyed Woven Fabric Gsm:(127(+/-10%)	81	(Mulberry) Gsm:127	375

		PCS	(+/-10%) Width: 45"	SQM
It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm. RA concerned may take necessary action subject to compliance of other usual conditions on HBP.				

Case No.	105 / NC/5/MEET/Nov/202526/14
Case Status	Case Approved
Party Name	SAHU EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202526/ 14 and 09/12/2025
HQ File Number	HQRNORM APPLY 00003858AM26
RA File Number	05AX04002600 AM26
Licence No and Date	0511035880/22/10/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	71/0 Ladies Top Made of 100% Ramie Woven Dyed Fabric Gsm:62 (+/-10%)	309 PCS	100% Ramie Woven Dyed Fabric Gsm:62(+/-10%) Width:54"	773 SQM
2	71/0 Ladies Shirt (S/S) with (Pintuck) Made of 100% Ramie Woven Dyed Fabric Gsm:62 (+/-10%)	824 PCS	100% Ramie Woven Dyed Fabric Gsm:62 (+/-10%) Width:54"	2826 SQM
3	71/0 Ladies Shirt (F/S) Made of 100% Ramie Woven Dyed Fabric Gsm:62 (+/-10%)	2415 PCS	100% Ramie Woven Dyed Fabric Gsm:62(+/-10%) Width:54"	8283 SQM
4	71/0 Ladies Dress Made of 100% Ramie Woven Dyed Fabric Gsm:62 (+/-10%)	206 PCS	100% Ramie Woven Dyed Fabric Gsm:62(+/-10%) Width:54"	1030 SQM
5	71/0 Ladies Skirt Made of 100% Ramie Woven Dyed Fabric Gsm:62 (+/-10%)	309	100% Ramie Woven Dyed Fabric Gsm:62(+/-10%) Width:54"	1499

		PCS		SQM
6	71/0 Ladies Shorts Made of 100% Ramie Woven Dyed Fabric Gsm:62 (+/-10%)	618 PCS	100% Ramie Woven Dyed Fabric Gsm:62(+/-10%) Width:54"	1693 SQM
7	71/0 Ladies Trouser Made of 100% Ramie Woven Dyed Fabric Gsm:62 (+/-10%)	723 PCS	100% Ramie Woven Dyed Fabric Gsm:62(+/-10%) Width:54"	2328 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.
RA concerned may take necessary action subject to compliance of other usual conditions on HBP.